

**INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA UNDER SECTION 4(1) OF THE RIGHT TO INFORMATION ACT, 2005**

**(i) Section 4(1)(b(i) Particulars of Organisation, Functions and Duties**

**A. Particulars of Organisation -**

The Food Safety and Standards Act, 2006 was enacted in 2006 in order to consolidate all the laws relating to food and to establish the Food Safety and Standards Authority of India (FSSAI), for laying down science-based standards for articles of food and for regulating their manufacture, storage, distribution, sale and import, for ensuring availability of safe and wholesome food for human consumption in the Country. Act enabled establishment of a single statutory body for food laws, standards setting and enforcement thus avoiding any confusion in the minds of consumers, manufacturers, traders and others due to multiplicity of food laws prevailing earlier.

**Food Authority**

The Food Authority was established in 2008 under Section 4 of Food Safety and Standards Act, 2006 vide notification no. S.O.2165 (E) dated 5<sup>th</sup> September, 2008. As provided in Section 4, it is a body corporate having perpetual succession and a common seal with power to acquire, hold and dispose of property, both movable and immovable, and to contract and shall, by the said name, sue or be sued. Section 4 further mandates that the head office of Food Authority shall be at Delhi. However, Food Authority may establish its offices at any other place in India.

The Composition of Food Authority is prescribed in Section 5 of the FSS Act. It provides that the Food Authority shall consist of a Chairperson and the following twenty-two members out of which one – third shall be women, namely: -

(a) Seven members, not below the rank of a Joint Secretary to the Government of India, to be appointed by the Central Government, to respectively represent the Ministries or Departments of the Central Government, dealing with-

(i) Agriculture,

(ii) Commerce,

(iii) Consumer Affairs,

(iv) Food Processing,

(v) Health,

(vi) Legislative Affairs,

(vii) Small Scale Industries, who shall be Members ex officio.

- (b) two representatives from the food industry of which one shall be from small scale industries;
- (c) two representatives from consumer organizations;
- (d) three eminent food technologists or scientists;
- (e) five members to be appointed every three years, on rotation, one each in seriatim from the Zones as specified in the First Schedule to represent the States and the Union territories;
- (f) two persons to represent farmers' organizations;
- (g) one person to represent retailers' organizations.

Section 5 also prescribes the norms for selection and appointment of its Chairperson and other Members.

The Chief Executive Officer (CEO) is the legal representative and Member Secretary of the Food Authority.

The Ministry of Health and Family Welfare, Government of India, is the administrative Ministry of Food Safety and Standards Authority of India (FSSAI). The Chairperson and Chief Executive Officer of FSSAI are appointed by the Central Government.

Composition of present members of the Food Authority is available at <https://fssai.gov.in/cms/food-authority.php>

### **Central Advisory Committee**

Section 11 of the FSS Act provides for establishment of the Central Advisory Committee (CAC) by the Food Authority by notification and also provides for its composition. CEO, FSSAI is *ex officio* Chairperson of CAC. Section 12 delineates its functions. The primary mandate of the Committee is to ensure close co-operation and co-ordination among the Food Authority, the State enforcement agencies and the organizations operating in the field of food. It is also mandated to advise the Authority on performance of its duties under the Section and in particular drawing up of a proposal for the Food Authority's work programme, its prioritization, identification of potential risks, pooling of knowledge and such other functions as may be specified by regulations. The composition of members of Central Advisory Committee is available at <https://fssai.gov.in/cms/centraladvisorycommittee.php>.

## Scientific Panels

Section 13 of the Food Safety and Standards Act, 2006 provides for establishment of subject specific Scientific Panels which shall consist of independent scientific experts to act as the risk assessment bodies and give their considered scientific opinion. The Scientific Panels choose a Chairperson from amongst its members. At present there are 21 subject specific Scientific Panels. The Scientific Panel invites relevant industry and consumer organisations in its deliberations.

The list of 21 subject specific Scientific Panels is as under-

- Functional foods, Nutraceuticals, Dietetic Products and Other Similar Products.
- Method of Sampling and Analysis.
- Food additives, Flavourings, Processing Aids and Materials in Contact with Food.
- Contaminants in Food Chain.
- Biological Hazards.
- Pesticide Residues.
- Labelling and Claims/ Advertisements.
- Genetically Modified Organisms and Foods.
- Fish and Fisheries Products.
- Nutrition and Fortification.
- Sweets, Confectionery, Sweeteners, Sugar & Honey.
- Water (including flavoured water) & Beverages (non-alcoholic).
- Oils & Fats.
- Milk and Milk Products.
- Meat and Meat Products, including Poultry.
- Cereals, Pulses & Legume and their Products (Including Bakery).
- Fruits & Vegetables and their Products (Including Dried Fruits and Nuts).
- Antibiotic Residues.
- Spices and Culinary Herbs.
- Packaging.
- Alcoholic Beverages.

## Scientific Committee

Section 14 of the Food Safety and Standards Act, 2006 provides for the constitution of a Scientific Committee comprising the Chairpersons of the Scientific Panels and six independent scientific experts not belonging to or affiliated to any of the Scientific Panels. The Committee is responsible for providing scientific opinions to the Food Authority, general co-ordination necessary to ensure consistency of the scientific opinion and in particular with regard to the adoption of working procedures and harmonisation of working methods of the Scientific Panels. The Scientific Committee is also mandated to provide opinions on multi-sectoral issues falling within the competence of more than one Scientific Panels and on issues which do not fall within the competence of any of the Scientific Panels. Wherever necessary it sets up working groups. The Scientific Committee chooses a Chairperson from amongst its members.

Composition of the Scientific Committee and Scientific Panels is available at [https://fssai.gov.in/upload/uploadfiles/files/Reconstitution\\_order\\_dated\\_%2024\\_02\\_2023.pdf](https://fssai.gov.in/upload/uploadfiles/files/Reconstitution_order_dated_%2024_02_2023.pdf)

## Location-

As per provisions of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi, whereas Regional Offices and Laboratories are located at following places:

1. Regional Offices:
  - (i) Northern Region -Ghaziabad
  - (ii) Western Region-Mumbai
  - (iii) Southern Region-Chennai
  - (iv) Eastern Region-Kolkata
  
2. Branch/Port Offices
  - (i) Kochi
  - (ii) Visakhapatnam
  - (iii) Hyderabad
  - (iv) Bengaluru
  - (v) Ahmedabad
  - (vi) Tuticorin
  - (vii) Krishnapatnam
  - (viii) Mundra

- (ix) Kandla
- (x) Guwahati
- (xi) Mumbai JNPT Port
- (xii) Mangaluru

### 3. Laboratories

- (i) National Food Laboratory, Delhi-NCR -Indirapuram, Ghaziabad
- (ii) National Food Laboratory, Kolkata; Extension Raxual
- (iii) National Food Laboratory, JNPT Mumbai
- (iv) National Food Laboratory, CPT Chennai

### **State Food Safety Commissioners and other Authorities-**

The Act also provides for Food Safety Commissioner for each State/UT and enforcement personnel such as Designated Officers, Food Safety Officers under him. Machinery for adjudication includes Adjudicating Authorities and Appellate Tribunals. The States/UTs are responsible for creation and filling up of necessary posts required for effective implementation of the Act in the respective State/UT. Particulars of Commissioners of States/UTs are available at <https://www.fssai.gov.in/cms/commissioners-of-food-safety.php>

### **Tenure of Members-**

As specified in Section 7 of the Food Safety and Standards Act, 2006, as amended vide Food Safety and Standards (Amendment) Act, 2008, the Chairperson and the Members, other than ex officio Members, shall hold office for a term of three years from the date on which they enter upon their offices and shall be eligible for re-appointment for a further period of three years:

Provided that the Chairperson shall not hold office as such after he has attained the age of sixty-five years.

### **Salary and allowances of Chairperson and Members of Food Authority-**

Salary and Allowances of the Chairperson and Members of the Food Authority are governed by the Food Safety and Standards Authority of India (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2008. In respect of Members, these Regulations are to be read with Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016, which provides that the Members of the Food Authority, other than ex-officio members, shall be paid a sitting fee of

rupees seven thousand five hundred for each day or part thereof for attending each meeting and the reimbursement of actual travel and subsistence expenses'. Ex-officio members, being serving officers, do not get any remuneration/sitting fee.

### **Appointment and removal of Members-**

As specified in sub-section 4 of Section 5 of the Food Safety and Standards Act, 2006 as amended vide Food Safety and Standards (Amendment) Act, 2008, appointment of Chairperson and the Members, other than *ex officio* Members, is made by the Central Government on the recommendations of the Selection Committee.

Section 5, Sub Section 5 provides that Chairperson of the Food Authority shall not hold any other office.

Section 6 specifies the composition of the Selection Committee for the purpose of selection of Chairperson and the Members, other than *ex-officio* Members of the Food Authority. The Committee is headed by the Cabinet Secretary.

Removal of the Chairperson and Members of the Food Authority is governed by Section 7 Sub-section 4 and Section 8 of the Food Safety and Standards Act, 2006

### **Chronology regarding implementation of FSS Act.**

- A chronology of events regarding implementation of Food Safety and Standards Act, 2006 is given below:
- President assent received on 23.08.2006.
- Notified in the Gazette of India on 24.08.2006.
- The work allocation by Cabinet Secretariat notified vide S.O. 1568(E) dated 17.09.2007 to allocate work relating to Food Safety and Standards (FSS) Act, 2006 to the Ministry of Health and Family Welfare.
- The Ministry of Health and Family Welfare issued notification on 15.10.2007 invoking Sections 4 to 10, 87-88, 91 and 101 relating to establishment of Food Authority, selection of Chairpersons and Members of the authority, functions of Chief Executive Officer, powers of Central Government to make rules and powers to remove difficulties.
- Section 90 relating to transfer of existing employees of central government agencies governing various food related Act/Orders to Food Authority, invoked vide gazette notification dated 28.08.2008
- Food Safety and Standards Authority of India (FSSAI) established under Section 4 of the Act vide notification dated 5<sup>th</sup> September, 2008.

- Various Sections (16-18, 81-86,92 and 93) were invoked on 18.11.2008 and other Sections (11-15) relating to Central Advisory Committee, Scientific Committee, Scientific Panel etc. were invoked vide notification dated 09.06.2009.
- 29.06.2009 – Section 99 notified.
- 31.07.2009-Section 36-47 notified.
- 29.07.2010-all remaining Sections notified except Section 22.
- 05.05.2011-Food Safety and Standards Rules, 2010 notified.
- 05.08.2011 – 6 Principal Food Safety and Standards Regulations notified
- 2011-2022-16 more Principal Regulations and several amendment regulations notified.
- 2.11.2021-Section 22 relating to Genetically modified food notified.

Thus all Sections of FSS Act stand notified by the Government.

(Note- The Food Authority while drawing up the 6 regulations in 2011 tried to integrate erstwhile Acts, Rules, Orders, in line with the mandate of the Food Safety and Standards Act. The Authority did not introduce new standards at this stage since it required detailed risk assessment, examination of risk management options consideration by the Scientific panels/Committee and final approval by the Food Authority and the Central Government).

## **B. Duties and functions of the Food Authority:**

The duties and functions of the Food Authority are prescribed under Section 16 of the Act as under: -

- (1) It shall be the duty of the Food Authority to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.
- (2) Without prejudice to the provisions of sub - section (1), the Food Authority may by regulations specify -
  - (a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under this Act;
  - (b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids,

myco-toxins, antibiotics and pharmacological active substances and irradiation of food;

- (c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;
  - (d) the procedure and the enforcement of quality control in relation to any article of food imported into India;
  - (e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;
  - (f) the method of sampling, analysis and exchange of information among enforcement authorities;
  - (g) conduct survey of enforcement and administration of this Act in the country;
  - (h) food labeling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and
  - (i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.
- (3) The Food Authority shall also: -
- (a) provide scientific advice and technical support to the Central Government and the State Governments in matter of framing the policy and rules in areas which have a direct or indirect bearing on food safety and nutrition;
  - (b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to -
    - (i) food consumption and the exposure of individuals to risks related to the consumption of food;
    - (ii) incidence and prevalence of biological risk;
    - (iii) contaminants in food;
    - (iv) residues of various contaminants;
    - (v) identification of emerging risks; and
    - (vi) introduction of rapid alert system;
  - (c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward



messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;

- (d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;
- (e) establish a system of network of organizations with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;
- (f) provide scientific and technical assistance to the Central Government and the State Government for improving co-operation with international organizations;
- (g) take all such steps to ensure that the public, consumers, interested parties and all levels of panchayats receive rapid, reliable, objective and comprehensive information through appropriate methods and means;
- (h) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;
- (i) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;
- (j) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;
- (k) contribute, where relevant and appropriate to the development of agreement on recognition of the equivalence of specific food related measures;
- (l) promote co-ordination of work on food standards undertaken by international governmental and non-governmental organizations;
- (m) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and
- (n) promote general awareness as to food safety and food standards.

- (4) The Food Authority shall make it public without undue delay-
- (a) the opinions of the Scientific Committee and the Scientific Panels immediately after adoption;
  - (b) the annual declarations of interest made by members of Food Authority, the Chief Executive Officer, members of the advisory Committee and members of the Scientific Committee and Scientific Panels, as well as the declarations of interest if any, made in relation to items on the agendas of meetings;
  - (c) the results of its scientific studies; and
  - (d) the annual report of its activities

The Authority is fulfilling its mandate under the FSS Act by-

- setting globally benchmarked regulations, standards and guidelines
- facilitating compliance through licensing, registration, inspection, third party audit and improved laboratory network
- regulating imports for ensuring safety of imported food products
- building capacity of regulatory staff, laboratory personnel as well as food business operators
- driving public health initiatives in the true spirit of convergence
- leveraging IEC (Information, Education & Communication) techniques to build a food safety culture
- embracing technology to streamline processes
- forging strategic partnerships to generate and exchange knowledge and best practices

A copy of the Food Safety and Standards Act, 2006 is available at the website of FSSAI [www.fssai.gov.in](http://www.fssai.gov.in) at url <https://www.fssai.gov.in/cms/act-2006.php>

**(ii) Section 4(1)(b(ii) Powers and Duties of Officers and other Employees of Food Authority**

Provisions regarding Officers and other employees of Food Authority are contained in Section 9 of FSS Act, 2006. Section 9(1) provides that there shall be a Chief Executive Officer of the Food Authority, not below the rank of Additional Secretary to the Government of India, who shall be the Member-Secretary of the Authority, to be appointed by the Central Government.

Functions of the Chief Executive Officer are specified in Section 10 of the FSS Act, 2006 which is available on website of FSSAI.

### Other officers

Section 9(2) provides that the Food Authority may with the approval of the Central Government determine the number, nature and categories of other officers and employees required to the Food Authority in the discharge of its functions.

Details regarding duties and work allocation of officers is available at the website of FSSAI - <https://fssai.gov.in/jobs@fssai.php?pages=6>

FSSAI currently has a sanctioned strength of 824 and the details of posts created are as under:

*Table – Details of sanctioned posts in FSSAI*

| Sl No. | Name of Post                | Pay Level | Sanctioned Strength |
|--------|-----------------------------|-----------|---------------------|
| 1      | Chairperson                 | 17        | 1                   |
| 2      | CEO                         | 15        | 1                   |
| 3      | Executive Director          | 14        | 2                   |
| 4      | Advisor                     | 14        | 2                   |
| 5      | Director                    | 13        | 16                  |
| 6      | Chief Technology Officer    | 13        | 1                   |
| 7      | Principal Manager           | 13        | 1                   |
| 8      | Joint Director              | 12        | 32                  |
| 9      | Deputy Director             | 11        | 44                  |
| 10     | Assistant Director          | 10        | 22                  |
| 11     | Assistant Director (Tech)   | 10        | 60                  |
| 12     | Food Analyst                | 10        | 10                  |
| 13     | Technical Officer           | 7         | 255                 |
| 14     | Central Food Safety Officer | 7         | 74                  |
| 15     | Assistant Director (OL)     | 10        | 1                   |

|    |                                   |    |            |
|----|-----------------------------------|----|------------|
| 16 | Hindi Translator                  | 6  | 3          |
| 17 | Administrative Officer            | 8  | 25         |
| 18 | Assistant                         | 6  | 76         |
| 19 | Junior Assistant Grade- I         | 4  | 12         |
| 20 | Senior Private Secretary          | 8  | 7          |
| 21 | Personal Secretary                | 7  | 17         |
| 22 | Personal Assistant                | 6  | 39         |
| 23 | Senior Manager (IT)               | 12 | 2          |
| 24 | Manager (IT)                      | 11 | 2          |
| 25 | Deputy Manager (IT)               | 10 | 4          |
| 26 | Assistant Manager (IT)            | 7  | 10         |
| 27 | IT Assistant                      | 6  | 6          |
| 28 | Senior Manager                    | 12 | 2          |
| 29 | Manager                           | 11 | 8          |
| 30 | Deputy Manager                    | 10 | 16         |
| 31 | Assistant Manager                 | 7  | 8          |
| 32 | Junior Assistant Grade-II         | 2  | 12         |
| 33 | Staff Car Driver (Ordinary Grade) | 2  | 3          |
| 34 | Multi-Tasking Staff (MTS)         | 1  | 50         |
|    | <b>Total</b>                      |    | <b>824</b> |

The above posts in FSSAI have been grouped into three cadres: -

1. Scientific and Technical Cadre
2. Administrative and Finance Cadre
3. I.T. and other Specialized Services

**Other pertinent information relating to Officers and Staff Recruitment**

### ***Direct Recruitment-***

In all, currently 693 persons are in position in FSSAI including 459 on Regular (direct recruitment/absorption), 87 on deputation, 32 on deemed deputation and 115 on contract basis. Recruitment process for other posts is under way.

(Note: 27 TOs, 03 Assistant Manager(IT) and 08 Personal Assistant have joined FSSAI and currently they are undergoing training)

### **Salaries and Allowances and other conditions of service of officers and employees -**

Under sub-section 3 of Section 9 of the Act, the 'salaries and allowances payable to, and other conditions of service of, the Chief Executive Officer, officers, and other employees shall be such as may be specified by regulations by the Food Authority with the approval of the Central Government. Under Food Safety and Standards Authority of India (Salary , Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013, the conditions of service of the eligible employees of Authority in the matters of pay, allowances, fixation of pay, increment, joining time, joining time pay, age of superannuation, modified assured career progression scheme, medical facilities, leave, leave travel concession, conduct , disciplinary matters and other conditions of service, shall be regulated in accordance with such other rules and regulations as are , from time to time, applicable to officers and employees of the Central Government belonging to Group A, Group B and Group C posts, as the case may be, in the corresponding pay scale.

It may however, be mentioned that when serving IAS officers are appointed as CEO (which has been the case so far), they are governed by provisions of All India Services Rules and Regulations made thereunder.

### **(iii) Section 4(1)(b)(iii) Procedure followed in the decision making process, including channels of decision and accountability-**

Sections 11,12,13,14,15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 notified by the Authority delineate the institutional mechanism to take decision in the Authority. All decisions are taken in the meetings of the Food Authority which are generally held quarterly or at the level of Chairperson/CEO where such powers are vested in him under the FSS Act or delegated by the Food Authority. Approval of Central Government is also obtained where such approval is mandated under the Act. For framing of

standards and regulations, FSSAI has laid down a Standard Operating Procedure with timelines as per details below:

| Sr. No. | Steps  | Estimated Time  |
|---------|--|---|
| 1.      | Framing of the draft notification/ regulation after approval of the draft standards/ regulatory measure by the Food Authority  | 15 days.  |
| 2.      | Reference to the Ministry for its approval and publication of the Draft Regulation   | Up to 3 months.   |
| 3.      | Placement of the Draft regulation on the website after its publication in the Gazette for inviting comments from the stakeholders  | 60-70 days; (notice to WTO members and inviting comments/ suggestions from the stakeholders running concurrently) |
| 4.      | Simultaneous Notification to the WTO for its comments  |   |
| 5.      | After closure of comments period, the comments received are tabulated, and examined.   | Up to 45 days   |
| 6.      | Consideration of the comments by the Scientific Panel/ internal committee for finalization of the draft standards/ measures as the case may be.                                    |   |
| 7.      | Consideration of the recommendation of the panel/ internal committee by the Scientific Committee for validation/ ratification, if required, and by the Authority for its approval. | Up to 90 days linked with the scheduling of meetings of the Scientific Committee/ Food Authority.                 |
| 8.      | The Final Regulation is sent to the Ministry of Health for its approval for Notification of the Final Regulation.  | 30 days to 90 days  |
| 9.      | The Ministry forwards the same to the Legislative Department in the Ministry of Law for Legal Vetting and on receipt thereof accords its approval                                  |   |

|     |  |               |
|-----|--|---------------|
| 10. | The Final Regulation is sent to the Controller of Publications for publication of the notification in the Gazette of India . | About 15 days |
|-----|--|---------------|

ReRegarding matters other than For matters other than regulations, cases are prepared by the concerned Divisions and submitted through Divisional Heads for approval of CEO/ Chairperson/ the Food Authority, as the case may be.

**(iv) Section 4(1)(b)(iv) -The norms set by it for the discharge of its functions - Regulations**

**(v)Section 4(1)(b)(v) The Rules, Regulations, instructions/Manuals/ Records held in FSSAI to discharge its functions**

Provisions under Food Safety and Standards Act, 2006 defining its functions, and Food Safety and Standards Rules, 2011 and Food Safety and Standards Regulations as notified from time to time, various Manuals etc. are followed in discharge of operational functions in FSSAI.

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations, which govern the functioning of FSSAI, are at *Annexure B*.

Manuals include14 Manuals of Methods of Analysis, Manual for Imports, Manual for Food Safety Officers, Training manuals, SoPs etc

For administrative and financial matters, the Food Authority follows various Rules and instructions issued by the Government such as FR/SR, General Financial Rules, CCS(CCA) Rules, 1965, CCS(Conduct) Rules, 1964, TA Rules etc.

Further, it may be stated that FSSAI is a small and nimble organization. In order to fulfil its large mandate under FSS Act, it has built effective alliances with other organizations and created network of relationships to achieve the objectives. For example,

(i) Responsibility for enforcement and inspections is primarily with the Commissioners of Food Safety in States/UTs.

(ii) Food testing is done by State food labs and NABL accredited mostly private labs notified by the Food Authority. Referral food labs are labs under Central Ministries and agencies.

(iii) Members of Scientific Panels and Scientific Committee that play a key role in standard setting come from the university system and the public research institutions and agencies.

(iv) Industry associations play a role in the Food Authority's work in a broad range of areas.

(v) Consumer organizations provide insights on work related to consumer concerns. FSSAI works closely with the such organisations.

(vi) Partnerships with Scientific, Research and Academic Institutions working in area of food safety and nutrition (NeTSCoFaN) ; with professionals in food and nutrition to leverage their collective strength and expertise systematically to support both demand and supply side initiatives of Eat Right India (NetProFaN )

**( vi) Section 4(1)(b)(vi)- A Statement of the categories of documents that are held by it or under its control:**

FSSAI uses various documents in discharge of its functions. It has also developed various resource materials for various interest groups such as Regulatory personnel, Food Business Operators and Consumers. These documents/material include:

- Food Safety and Standards Act,2006
- Food Safety and Standards Rules, 2011
- Compendium of various Food Safety and Standards Regulations
- Service Regulations like General Financial Rules , Fundamental and Supplementary Rules, Travelling Allowance Rules , CCS(CCA) Rules, CCS(Conduct) Rules
- Manuals- Manuals of Methods of Analysis, Manual for Food Imports, Manual for Food Safety Officers , Training manuals
- Standing Operating Procedures
- Booklets and Brochures related to IEC/Social and behavioural change activities such as Pink Book, Yellow Book, Eat Right India Handbook; Healthy recipe books
- DART -Detection of Adulteration through Rapid Testing
- Books in Library relating to Food Science /Food Technology
- Scientific /Technical words dictionary

However, None of the above documents are held by/under its control as defined in RTI Act in as much as all the documents are already



notified/published and/or uploaded on website of FSSAI and are thus in public domain .

**(vii)Section 4(1)(b(vii)) The particulars of any arrangement that exists for consultation with or representation by, the members of the public in relation to the formulation of its policy implementation thereof**

**Consultation with members of the Public/stakeholders-**

- The draft of FSS Regulations, including their amendments are placed in the public domain on the website for suggestions/observations/comments of the public. These comments are taken into consideration before the Rules/Regulations are finalised with approval of the Government and notified in the Gazette. To facilitate members of public to offer comments, FSSAI launched 'e-Platform for Comments' on 5<sup>th</sup> November, 2018 and is available on the portal <https://comments.fssai.gov.in/>
  - Representatives from sectors covering Industry, Consumer Organisations, Farmers/Retailers associations are appointed as Members of the Authority or where appointment is pending, special invitees from some of these sectors are invited in meetings of the Food Authority. Representatives of these sectors are also included in the Central Advisory Committee. Subject specific scientific panels are also mandated under Section 13(2) to invite the relevant industry and consumer representatives in its deliberations.
  - FSSAI is convening quarterly meetings with different sectors of the industry in order to understand and address their concerns and issues vis-à-vis regulatory changes, emerging issues, etc. and keep them abreast about related orders/directions issued by FSSAI specific to their sector. During 2021-2022, 04 such meetings with different sectors such as Wholesalers, Transporters, Re-packers, Re-labellers, Retailers, Direct Sellers, E-Commerce Establishment were conducted.
  - Workshops/Seminars etc. are being regularly held involving stakeholders participation.
- Interaction with civil society and public already exists through letters , representations, electronic mails or through 'feedback' option available at <https://fssai.gov.in/feedback-form.php>

- Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions, procedures and implementation of FSS Act/Rules/Regulations

**Section 4(1)(B)(viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public**

As already mentioned, following statutory bodies, having two or more persons are constituted under provisions of Food Safety and Standards Act:

- (i) Food Authority
- (ii) Central Advisory Committee
- (iii) Scientific Committee
- (iv) Scientific Panels

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain through Authority's website at [www.https://fssai.gov.in/cms/authoritycacmeetings.php](http://www.https://fssai.gov.in/cms/authoritycacmeetings.php)

FSSAI has also constituted Expert Committees on:

- ❖ Expert Committee to provide no objection for conducting human intervention studies on novel or non-specified food ingredients/products
- ❖ Six Expert Committees for Approval of Non-specified Food/ Food Ingredients
- ❖ Expert Committee on Approval of Claims under Food Safety and Standards (Advertising and Claims) Regulations, 2018

**(ix) Section 4(1)(b)(ix) A directory of its officers and employees**

Directory of Officers of FSSAI is uploaded on website of Authority at url : <https://fssai.gov.in/cms/directory.php>. Details of Regional Directors are available at <https://fssai.gov.in/cms/regionaldirectors.php>. Details of Authorised Officers of FSSAI are available at <https://fssai.gov.in/cms/authorised-officer.php>.

**(x) Section 4(1)(b)(x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations**

For regular employees of FSSAI, pay and other allowances are as per Central Government norms. For contractual employees, the compensation is based on profile of the employee and the nature of responsibilities assigned. The detailed employee wise information is available at **Annexure - A** (regular employees/ employees on deputation/deemed deputation Annexure C) & **Annexure-B** (contractual employees)

**(xi) Section 4(1)(b) (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made**

Budget and Audited Accounts pertaining to FSSAI for the F.Y. 2021-22, are available and form part of the Annual Reports of the Authority which are uploaded on the website of FSSAI after being laid in both Houses of Parliament. Annual Reports are available at <https://fssai.gov.in/cms/annual-reports.php> and <https://www.fssai.gov.in/knowledge-hub.php?hubname=Annual-Report> . However, the Annual Reports for the F.Y. 2022-23 under process.

**(xii) Section 4(1)(b)(xii) the manner of execution of subsidy programmes including the amounts allocated and the details of beneficiaries of such programmes**

Not applicable

**(xiii) Section 4(1)(b)(xiii) Particulars of recipients of concessions, permits or authorisations granted by it**

Not applicable

**(xiv)Section 4(1)(b)(xiv) Details in respect of the information, available to or held by it, reduced in an electronic form**

**A. Information available to FSSAI/held by FSSAI in electronic form-**

All relevant information is already uploaded on website of FSSAI and is in public domain. The information which is available on FSSAI's website includes-

- Legislation [FSS Act, 2006, FSS Rule, 2011, Compendium of FSS Regulations etc.,]
- All Gazette Notifications, Advisories and Orders issued by Food Authority
- Authority Profile
- Manuals-Manuals of Methods of Analysis, Manual for Food Safety Officers, Manual for food imports, etc
- List of Primary, Referral and Reference labs with details of labs.
- List of approved Rapid Analytical Food Testing Kits
- Rates for Food Testing
- ToT quarterly calendar under FoSTaC
- Status of upgradation of State Food Testing Labs under Central Sector Scheme, Food Safety on Wheels provided to States
- FoSCoS, Data of Licensing and registration, conditions for license and registration.
- FAQs on Regulations, Compliance, Imports, Standards, NCCP, Codex, Regulations, Food Fortification and other topics
- Guidance Notes on various topics and Myth Busters
- Books and Reports
- Video Library
- Various initiatives under Eat Right India and status of certification
- Corona related measures taken by Authority
- Particulars and contact addresses of all Food Safety Commissioners of States/UTs, all Regional Directors/ Authorised Officers of FSSAI
- Information under RTI Act, 2005-list of CPIOs and suo-motu disclosures

Above information is available on website : [www.fssai.gov.in](http://www.fssai.gov.in)

#### **B. FSSAI -other Data Eco-systems in electronic form:**

**Food Import Clearance System (FICS):** (<https://fics.fssai.gov.in>)

The Food Import Clearance System (FICS) is an Integrated Web based System

of FSSAI for the process of clearance of Imported Food into India at 13 locations viz. Delhi, Mumbai, Kolkata, Chennai, Tuticorin, Kochi, Mundra/ Kandla, Krishnapatnam, Bengaluru, Ahmedabad, Vishakhapatnam, Hyderabad, Mangaluru covering 58 points of entry. The FICS application is integrated with Customs' Single Window Interface for Facilitating Trade (SWIFT) for seamless transmission of Bills of Entry from Customs' ICEGATE to FICS and issuance of NOC/Non-Conformance Reports by FSSAI for further action by Customs authorities. The Food Import Alert System (FIAS) has been also embedded into FICS, available at <https://fics.fssai.gov.in/>, that enables Custom Officers for food rejection at Ports

### **Food Safety Compliance System (FoSCoS): (<https://foscoss.fssai.gov.in>)**

Food Safety Compliance System (FoSCoS) is a software application for licensing and registration of FBOs with which several other modules are integrated. It replaces the outdated Food Licensing and Registration System. It has been made operational Pan-India w.e.f. 1<sup>st</sup> November, 2020 including all 16 zones of Railways of the Country. It has additional functionalities with intent to make it simpler, faster and comprehensive so that FBO is able to get food license or can get registration certificate with ease. Audit Management System, Hygiene Rating System, FoSCoRIS etc. have already been integrated with it.

### **Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS)**

Food Safety Compliance through Regular Inspection & Sampling System (FoSCoRIS) is a mobile app for real time inspection App for Food Safety. FoSCoRIS enables paperless inspections which in turn helps in Real Time Digitization of the reports. It is available in both Android play store and iOS appstore. Besides, this offline module also exists which is an easy to operate and handy tool that syncs data as and when net is available.

### **Indian Food Laboratory Network (INFoLNET)**

Indian Food Laboratory Network (INFoLNET) is an IT solution for integrating all categories of Labs which are involved in any type of food sample testing. It is primarily a Track & Trace national Lab Network, which targets all aspects on details of samples allocated to the Labs and integrate process of sample testing at different stages, thereby simplifying overall process of sampling and testing of food commodities. All food products under mandate of FSSAI with its corresponding regulatory requirements with respect to quality and safety parameters in accordance with the provision of Food Safety and Standard Regulations have been mapped and data uploaded on the system. Information generated through the system helps in planning and execution of surveillance activities by the States. The URL of the Portal is - <https://infolnet.fssai.gov.in/>

### **Jaivik Bharat Portal for Organic Products**

The portal on Organic Food from India is a regulatory portal. It has an Indian Organic integrity database jointly developed by the FSSAI, APEDA and PGS-India on Organic food standards, certification processes, information relating to FBOs, their products and geographical areas in which these are available. Through this Portal, the consumers can access all information with respect to the producers, the certification system and the availability of certified organic products. The portal can be accessed using the URL - <https://jaivikbharat.fssai.gov.in/>.

### **Food Safety Training and Certification (FoSTaC) Training Portal:**

FoSTaC is the food safety training and certification portal for providing training to all Food Business Operators (FBOs) across the food value chain. In addition to the online SNF resources, it has three types of training modules viz. Basic, Advance and Special. The site has been updated and can be accessed at URL: <https://fostac.fssai.gov.in/>.

### **Social Outreach/Digital Connect:**

As in the past, many new communication channels have been introduced to reach end- consumers directly, which act as a direct link between consumer and the FSSAI. Now, FSSAI has a considerable presence on Facebook, Twitter, YouTube and Instagram - four of the most widely used social media platforms.

FSSAI has also toll-free helpline desk and its helpline number has been circulated through the connect mediums. All the complaints/queries coming from the above mentioned multiple channels are being auto-redirected to web portal/ mobile APP- Food Safety Connect.

**Eat Right India Movement:** 'Eat Right India' movement aims to ensure health and well-being of people by promoting safe food and healthy diets through coordinated multi-sectoral approach. An integrated Portal on Eat Right India has been developed . All independent Eat Right initiatives portals will be brought under this integrated Portal of the FSSAI . <https://eatrightindia.gov.in/>

**FSSAI Website:** A new look integrated website of the FSSAI has been designed and developed considering the latest trends in the website design. Information has been structured in a more convenient way so that citizens/FBOs can search for data in an effective way. The new website helps in easy navigation to micro-sites which have been developed and are under development. All initiatives of the FSSAI and various sites can be easily accessed through this FSSAI integrated website available at <https://fssai.gov.in>.

A list of various website/portals and other Digital Initiatives of FSSAI is at *Annexure E*

**(xv) Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use**

FSSAI provides multiple sources for providing relevant information to public and stakeholders through:-

(i) **FSSAI Website** – <https://www.fssai.gov.in>

During past many years, FSSAI has been leveraging technology to enable a series of reforms, bringing food safety and nutrition together, focusing on consumer empowerment, while rapidly working through partnerships and convergence. FSSAI in recent years has been increasingly launching various digital initiatives and building digital ecosystems. The FSSAI integrated website provides not only the valuable content but one can easily access all its online applications, digital initiatives, micro-sites, valuable video libraries and creative catalogues etc. from the FSSAI integrated website. Information has been structured in a more convenient way so that citizens/Food Business Operators (FBOs) can search for data in an effective way.

(ii) Toll Free Helpline No. 1800112100

(iii) FSSAI has also launched Mobile App called 'Food Safety Connect' available on Playstore to facilitate food businesses to apply for registration using smart phone in a faster and convenient mode. Through this App, FBOs can also access information related to Notified Laboratories for food product testing, Inspection Checklists, Third Party Audits, Product Standards, Food Safety Display Boards, Food Safety Mitra, FoSTaC Training, Guidance Documents etc. Consumers can use app to stay updated with FSSAI news, important notifications or orders/advisories, events, initiatives and resource materials. Consumers can access Citizen Knowledge Hub such as Books, Videos, Myth Busters. Consumers can even lodge their grievances related to any food safety matters through the app

(iv) FSSAI participates every year in several exhibitions/events for public awareness, consumer education and publicity of FSSAI's initiatives and to develop strong engagements with various stakeholders.

**Particulars of other facilities available to citizens for obtaining information:**

**(a) Food Safety Connect (Redressal Mechanism)**

Consumers can connect to FSSAI through various channels. Consumers can

register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

- (b) Channels through which consumers can connect with FSSAI are:
- Helpline (Toll Free) 1800112100
  - FSSAI APP
  - Email: [compliance@fssai.gov.in](mailto:compliance@fssai.gov.in)
  - WhatsApp/SMS: 9868686868
  - Facebook
  - Twitter
  - Formal representation
  - Walk-in with prior appointment
  - CPGRAM

Complaints/Concerns of consumers and FBOs received by FSSAI through various channels (Web Portal & Mobile App, FSSAI Helpline, Emails, WhatsApp, Twitter, Facebook, INGRAM - National Consumer Helpline portal, PMOPG, posts etc.) are consolidated by FSSAI into a single portal i.e. Food Safety Connect Portal. A unique code is generated against each lodged complaint/concern, prioritized according to their risks and then forwarded to concerned State Designated Officers and FBOs for necessary action as per provisions of FSS Act 2006, Rules and Regulations made thereunder. Proper disposal of concerns is regularly monitored and taken up with Commissioners of Food Safety, States/UTs through Quarterly Reports, performance review of States/UTs and periodical Central Advisory Committee Meetings.

**Consumers can also lodge their complaints regarding food concerns with the State Authorities.** Many States have their own grievance handling mechanisms. Details of consumer grievance helpdesk of State Governments is available at <https://www.fssai.gov.in/cms/helpdesk.php>

(c) Guidance Notes: These Guidance Notes are intended to provide guidance to food business operators and consumers and dispel myths. These Guidance Notes are available on website of FSSAI at url - <https://www.fssai.gov.in/cms/guidance-notes.php> on following topics:

1. Elimination of trans fatty acids
2. Guidance document and Standard Operating Procedure for fixation of Maximum Residue Limits (MRLs) of pesticides in food commodities.
3. Display of information in Food Service Establishments (Menu Labelling)
4. Safety and Quality of Meat and Poultry
5. **Safe** handling, processing & consumption of poultry meat and eggs



- during bird flu outbreak
6. Food for Special Medical Purposes
  7. Food Hygiene & Safety Guidelines for Food Businesses during Corona Pandemic
  8. Guidance Document on Eat Right Fruit and Vegetable Market
  9. Metal Contaminants in Foods-Potential risk and Mitigation measures.
  10. Safety and Quality of Traditional Milk Products
  11. Pesticides: Food Safety concerns , precautions and safety mechanism.
  12. Artificial Ripening of Fruits Ethylene gas - A safe fruit ripener.
  13. Gluten Free Foods: ensuring safe food for people suffering from celiac disease.
  14. "Millets - the nutri-cereals".
  15. Food for Special Dietary use for Sportsperson (FSDU for Sports person).
  16. Aflatoxins: A Key Food Safety Concerns.
  17. Ensuring safety of pulses & besan.
  18. Irradiated Food is safe: busting myths around it.
  19. Handling and disposal of used cooking oil.
  20. Stickers on Fruits & vegetables.
  21. Egg Quality and Safety: dispelling the myth about plastic eggs
  22. Safe Ground Spices: How to ensure that these are not adulterated
  23. Issue of formalin in Fish

#### (d) Frequently Asked Questions

FAQs are available on website of FSSAI on various issues/ topics under following broad areas of functioning:

- Compliance ([fssai.gov.in/cms/compliancefaq.php](http://fssai.gov.in/cms/compliancefaq.php))
- Imports ([fssai.gov.in/cms/importsfaq.php](http://fssai.gov.in/cms/importsfaq.php))
- Standards ([fssai.gov.in/cms/standardsfaq.php](http://fssai.gov.in/cms/standardsfaq.php))
- **National Codex Contact Point of India(NCCP)** - ([fssai.gov.in/cms/nccpfaq.php](http://fssai.gov.in/cms/nccpfaq.php))
- Codex ([fssai.gov.in/cms/codexfaq.php](http://fssai.gov.in/cms/codexfaq.php))
- Regulation ([fssai.gov.in/cms/regulationfaq.php](http://fssai.gov.in/cms/regulationfaq.php))
- Food fortification ([fssai.gov.in/cms/foodfortification.php](http://fssai.gov.in/cms/foodfortification.php))

(e) FSSAI is creating consumer awareness related to food safety, health and nutrition, healthy and safe cooking and eating practices through regular updates shared through different social media platforms like Facebook, Instagram and Twitter and through MyGov platform also. FSSAI has created a pool of creatives/poster series on various topics like Healthy eating, diets and

Food safety during Covid-19, Health benefits of millets etc. that are uploaded on various social media platforms time to time to generate awareness among consumers.

(f) There is video library and FSSAI's own YouTube Channel with all the latest information on food related topics.

(g) Extensive publicity on food safety and healthy eating habits and other regular updates through different social media platforms like Facebook, Instagram & Twitter was carried out. A special online series on millets-based recipes, benefits of protein, seasonal vegetables, Eat Right during Monsoon, Ways to live a healthier life, importance of trace elements and minerals in diet etc. in addition to every day's posts for citizen engagement was done. Targets around 1.4 lakhs followers on Facebook; 108 K on Instagram; and 92.3 K followers on Twitter

(h) Online competitions to engage various segments of society to create consumer awareness have been conducted such as Eat Right Creativity Challenge for school children Phase I, II and II, Eat Right Quiz, Eat Right Shree Anna Quiz, Recipe competitions include competitions such as Nature's sweetness in every bite competition (recipes without sugar or artificial sweeteners), Healthy Indi-genius Food Challenge (promoting millets), Tadka Bina Zayka (without use of visible fat)

(i) The EatSmart Cities Challenge was launched on 15th April, 2021 to scale up the Eat Right India approach at city level. This challenge is envisioned as a competition among cities to recognize their efforts in adopting and scaling up various initiatives under Eat Right India by strengthening the food safety and regulatory environment, building awareness among the consumers and urge them to make better food choices in India's smart cities. 109 smart cities had participated in this challenge. Top 11 cities were announced and now these cities have entered the scale up stage of the Challenge wherein the projects undertaken at the pilot stage will be scaled up in a sustainable manner.

(j) On the occasion of 75 years of Independence, FSSAI organized Eat Right Mela and Eat Right Walkathon in different cities across the country to commemorate Azadi kaa Amrit Mahotsav with food safety and health. 129 such melas and walkathons were organized across the country. More than 7 lakh people participated in Eat Right Melas.

(k) Under the aegis of Eat Right India, posters containing “messages on tips related to safe food practices and healthy diets” were designed for display at 1,50,000 HWCs. These posters are designed keeping in mind the target audience at the HWCs for better outreach at the grass root level.

(l) A number of handbooks/guidelines documents were also launched to facilitate stakeholders and create awareness around food safety and healthy and nutritious food.

(m) FSSAI is also working towards countering false videos and news items through scientifically validated information released through press releases, videos on social media platforms like Facebook, twitter, guidance notes and myth busters which are uploaded on its websites.

**(xvi) Sec 4 (1) b (xvi) The names, designations and other particulars of the Public Information officers.**

The relevant details are available on the FSSAI website at url: <https://fssai.gov.in/cms/cpios.php>

**(xvii) Section (1)(b) (xvii) Such other Information as may be prescribed; and thereafter update these publications every year.**

**(a) Transfer Policy**

Transfer policy in FSSAI is attached as attached as Annexure F.

**(b) Citizen Charter**

FSSAI Citizen Charter is still to be formulated

**(c) Public-Private Partnership:**

(i) NFL-G has been developed as a state-of-the-art model food testing laboratory on public-private-partnership (PPP) mode with Arbro Pharmaceuticals Pvt. Ltd., New Delhi

(ii) FSSAI has notified two more National Food Laboratories, one each at Jawaharlal Nehru Port Trust (JNPT), Mumbai on 31.01.2022 and Chennai Port Trust (CPT), Chennai on 13.12.2022. NFL, JNPT has been developed in partnership with M/s Vimta Labs Ltd. and that of NFL, CPT has been established in partnership with M/s National Collateral Management Services Ltd. There is no capex/opex for FSSAI.

**(a) Discretionary and Non-discretionary Grants**

(i) FSSAI is implementing a Central Sector Scheme for "Strengthening of the Food Testing System in the country including provision for Mobile Food Testing Labs" from the financial year 2016-17. Under the scheme, the grants are being released to State Food Testing labs, Central /autonomous Referral labs for strengthening of food testing infrasture through procurement and installation of high end precision equipments, establishing of microbiology labs, provision of mobile food testing labs (FSW) etc. The scheme came to an end on 31.03.2023, However, Ministry of Health and Family Welfare vide letter dated 15.02.2023 has approved continuation of the Central Sector Scheme of FSSAI i.e. Strengthening of Food Testing System in the Country, including provision of Mobile Food Testing Laboratories' (SoFTeL) for a period of 1 year from 31st March, 2023 to 31st March, 2024 without any financial implication/cost overrun. Out of the total fund outlay of Rs.613.69 Crores from 2016-17 to 2022-23, FSSAI has released the grant of Rs.613.67 Crores till 31.03.2023. With the enhanced facilities, the state food laboratories can effectively and efficiently analyse food samples for heavy metals, pesticide residues, antibiotic and drug residues, naturally occurring toxins and microbiological safety parameters in various food categories in a uniform manner. This also includes the grant to refrerral laboratories for their upgradation and capacity building. FSSAI has also provided/sanctioned 354 Food Safety on Wheels (the mobile labs) to 33 States/UTs. This includes 97 FSWs sanctioned under Central Sector Scheme and 257 under non-CSS. Each modified FSW costs around Rs. 42 lakh. Details of grant released, etc., are available under the Sub-Head 'Central Sector Scheme' under the Head 'Food Testing' on the Homepage of FSSAI website (<https://www.fssai.gov.in>). These details are updated periodically.

(ii) FSSAI has signed Memorandum of Understanding (MoU) with States/UTs for strengthening of Food Safety Eco-system in the country. Under the MoU frame work, financial and technical assistance has been provided to the States/UTs as per approved Work-Plan Proposals. Work Plan proposals highlighting the key area where both technical and financial support is required are received and finalised after discussion with the concerned State/UT. Funds released to States/UTs during 2020-21, 2021-22 & 2022-23 are as under-

| <b>Financial Year</b> | <b>No. of States/UTs</b> | <b>Amount released (Rs Lakh)</b> |
|-----------------------|--------------------------|----------------------------------|
| 2020-21               | 24                       | 6466                             |
| 2021-22               | 34                       | 9549                             |
| 2022-23               | 35                       | 44205                            |

During 2023-24, so far Work Plan proposals have been received from 29 States/UTs, except Andhra Pradesh, Telangana, Delhi, Haryana, Manipur, Uttar Pradesh, and Puducherry. Work Plans of 11 States/UTs have been finalized and the remaining are under process. So far, 1<sup>st</sup> tranche for 2023-24 has been released to 6 States/UTs involving total amount of Rs 50.65 Crore.

(iii). FSSAI is supporting R&D projects under the Scheme of Research and Development which relate to emerging issues related to food safety. While 16 projects have already been completed, another 7 R&D projects are currently being conducted at various research institutions. For these 7 projects, a sum of Rs.259.83 lakhs has been sanctioned.

**(f) Foreign Tours**

Details of officers deputed for foreign tours during April, 2022 to 15 August, 2023 are at **Annexure D**.

**(g) Notice/tender enquiries, detailing the name of the supplier of goods/services and total amount indicating at which such procurement or works contract is done.**

**(i) Procurement of goods and services:**

Government has set up e-market place (GeM online portal) for procurement of common use goods and services in a transparent manner. Purchase through GeM is regulated by Rule 149 of General Financial Rules, 2017. Almost the entire procurement by FSSAI is being made through GeM.

**(ii) Works contract awarded (ongoing projects)**

| S.No. | Work  | Total Cost       | Project executed through                    | Date of Award to Contract | Expected date of completion of work   |
|-------|---|------------------|---|---------------------------|---------------------------------------|
| 1     | Construction of Multi-storeyed (2 level basement + Ground, 1 <sup>st</sup> and Second | App Rs. 46 crore | NBCC has been engaged as Project Management | 2019                      | The occupancy certificate is awaited. |

|   |  |                 |                            |                              |   |
|---|--|-----------------|----------------------------|------------------------------|---|
|   | flour) covering appx 60,000 sq feet as Office complex at Indirapuram |                 | Consultant for the project |                              |   |
| 2 | Renovation work of NFL Kolkata                                       | Rs. 12.87 cr    | M/s Kamini Construction    | June 19                      | The work has been restarted after Covid in July, 2022 and extension has been given to the contractor till 30 <sup>th</sup> November, 2023 to complete the project. The cost of the project has been revised due to the certain necessary changes in the project as per the requirement of NFL, Kolkata. Now, the revised cost is Rs. 12.87/- cr. instead of Rs. 15.77/- cr. |
| 3 | Repair of Sewer Line at FDA Bhawan                                   | Rs. 10.79 Lakhs | M/s. Ekta Services         | 4 <sup>th</sup> August, 2023 | The work has allotted to M/s. Ekta Services from 16.08.2023 and it has to be completed within 90 days from the date of receipt of work order i.e. 15.11.2023.   |

## (h) Other relevant informations

**(i) Utilisation of grant:** FSSAI is receiving grants from the Government through the Ministry of Health and Family Welfare for meeting its administrative and operational expenses. Details of grants released to FSSAI, year -wise, and its utilisation are given below:

*(Rupees in Crore)*

| Financial Year | Estimate/Projected | Budget Estimate | RE/Actual Release by GOI (Including Unspent) | Utilized | % of Utilization |
|----------------|--------------------|-----------------|--|----------|------------------|
| 2019-20        | 250.00             | 360.00          | 304.67                                       | 274.20   | 90%              |
| 2020-21        | 410.00             | 283.71          | 239.12                                       | 233.25   | 98%              |
| 2021-22        | 288.35             | 288.35          | 291.17                                       | 288.18   | 99%              |
| 2022-23        | 506.08             | 300.00          | 589.25                                       | 586.76   | 99%              |

**( ii) Statement regarding number of samples of food products examined, found non-confirming and action taken during the last five years :**

Based on information received from the States/UTs, which are primarily responsible for enforcement of FSS Act, Rules, and Regulations, a summary of details of enforcement activities undertaken during the preceding five years is as under:

| <b>Statement regarding number of samples of food products analyzed, found non-confirming and prosecution launched during the last seven years</b> |                         |                                     |                                       |             |   |
|---|-------------------------|-------------------------------------|---------------------------------------|-------------|---|
| Year  | No. of samples analyzed | No. of samples found non-confirming | No. of Civil/ Criminal cases Launched | Convictions | No. of cases in which Penalties imposed / Amount raised |
| 2016-17   | 78340                   | 18325                               | 13080                                 | 1605        | 4757/ Rs.17,01,93,266                                   |
| 2017-18   | 99353                   | 24262                               | 15121                                 | 5198        | 7627/ Rs.26,35,41,067                                   |
| 2018-19   | 106459                  | 30415                               | 21363                                 | 701         | 12734/ Rs.32,57,78,087                                  |
| 2019-20   | 118775                  | 29589                               | 32093                                 | 828         | 18674 /Rs. 59,38,46,359                                 |
| 2020-21   | 107829                  | 28347                               | <b>28064</b>                          | 506         | 15323/507546934   |
| 2021-22   | data under compilation  |                                     |                                       |             |   |

Source : States/UTs.

( iii) **Notification of Food Testing Laboratories:** FSSAI, at present, has 232 laboratories recognised and notified for primary testing under Section 43 (1) and 22 laboratories for appellate (referral) testing recognized & notified under Section 43(2) of FSS Act 2006. 8 of these referral labs are also notified for primary food testing. The category wise composition of all these laboratories is given below-

|            |   |     |
|------------|---|-----|
| <b>(a)</b> | <b>Primary food testing laboratories</b>        |     |
|            | State food laboratories                         | 57  |
|            | Central Government institutes/autonomous bodies | 27  |
|            | Private laboratories                            | 148 |
|            | Total   | 232 |
| <b>(b)</b> | <b>Referral food testing laboratories</b>       |     |
|            | State food lab                                  | 01  |
|            | Central Government institutes/autonomous bodies | 17  |
|            | FSSAI's own laboratories                        | 04  |
|            | Total   | 22  |

#### **Particulars of Vigilance Officer**

Shri. Madan Mohan Khantwal, Assistant Director (Vigilance)

Email ID: [vigilance\[at\]fssai\[dot\]gov\[dot\]in](mailto:vigilance[at]fssai[dot]gov[dot]in)

Phone: 011-23367307



**Annexure A (As on 14.08.2023)**

| <b>Sl. No.</b> | <b>Name</b>                    | <b>Designation Considered for Summary</b> | <b>Pay Level</b> |
|----------------|--------------------------------|---|------------------|
| 1              | Sh. Sudhansh Pant              | Chairperson                               | 17               |
| 2              | Sh. Ganji Kamala Vardhana Rao  | Chief Executive Officer                   | 17               |
| 3              | Dr. Satyen Kumar Panda         | Advisor                                   | 14               |
| 4              | Smt. Inoshi Sharma             | Executive Director                        | 14               |
| 5              | Cdr.Sharad Aggarwal            | Director                                  | 13               |
| 6              | Dr. Amit Sharma                | Director                                  | 13               |
| 7              | Ms. SweetyBehera               | Director                                  | 13               |
| 8              | Sh. Rakesh Kumar               | Director                                  | 13               |
| 9              | Shri V.K. Pancham              | Director                                  | 13               |
| 10             | Dr. Ajai Prakash Gupta         | Director                                  | 13               |
| 11             | Sh. Manvesh Kumar              | Director                                  | 13               |
| 12             | Col. Sujay Kumar               | Director                                  | 13               |
| 13             | Ms. Lily Prasad                | Chief Technology Officer                  | 13               |
| 14             | Sh. Sidhartha Roy              | Principal Manager                         | 13               |
| 15             | Sh. Mukesh Kumar               | Joint Director                            | 12               |
| 16             | Sh. Umesh Kumar Jain           | Joint Director                            | 12               |
| 17             | Shri P. Karthikeyan            | Joint Director                            | 12               |
| 18             | Sh. Ankeshwar Mishra           | Joint Director                            | 12               |
| 19             | Sh. S. Sharad Rao              | Joint Director                            | 12               |
| 20             | Sh. Balasubramanian K.         | Joint Director                            | 12               |
| 21             | Ms. KavithaRamasamy            | Joint Director                            | 12               |
| 22             | Dr. G. V. Srinivasan           | Joint Director                            | 12               |
| 23             | Sh. MahavadiyaRajendraHirabhai | Joint Director                            | 12               |
| 24             | Sh. Lokendra Kumar             | Joint Director                            | 12               |
| 25             | Sh. Rajendra Kumar Ojha        | Joint Director                            | 12               |
| 26             | Sh. AvinashKusumakar           | Joint Director                            | 12               |
| 27             | Dr. Ajeet Singh                | Joint Director                            | 12               |
| 28             | Sh. ShubhashishMallick         | Senior Manager                            | 12               |
| 29             | Sh. Ambuj Dubey                | Sr. Manager (IT)                          | 12               |

|    |                              |                           |    |
|----|------------------------------|---------------------------|----|
| 30 | Sh. PrafulRanjan             | Deputy Director           | 11 |
| 31 | Sh. BipinParcha              | Deputy Director           | 11 |
| 32 | Sh. Manish Kumar Mishra      | Deputy Director           | 11 |
| 33 | Ms. Pritha Ghosh             | Deputy Director           | 11 |
| 34 | Dr. Ajay Garg                | Deputy Director           | 11 |
| 35 | Sh. VikasTalwar              | Deputy Director           | 11 |
| 36 | Sh. Abhishek Kumar Singh     | Deputy Director           | 11 |
| 37 | Ms. Pushpinderjeet Kaur      | Deputy Director           | 11 |
| 38 | Sh. Manish Kumar Bhaskar     | Deputy Director           | 11 |
| 39 | Ms Monica Puniya             | Deputy Director           | 11 |
| 40 | Sh. Rakesh Kumar             | Deputy Director           | 11 |
| 41 | Sh. Sanjay Kumar Pandey      | Deputy Director           | 11 |
| 42 | Sh. BalunaikKethavath        | Deputy Director           | 11 |
| 43 | Sh. Pawan Kumar Singh        | Deputy Director           | 11 |
| 44 | Sh. Ram Kumar Prasad         | Deputy Director           | 11 |
| 45 | Sh. Venugopal D              | Deputy Director           | 11 |
| 46 | Sh. Pankaj Azad              | Deputy Director           | 11 |
| 47 | Sh. DVG Hari Prasad Korupolu | Manager (IT)              | 11 |
| 48 | Sh. Virendra Singh Shekhawat | Manager                   | 11 |
| 49 | Sh. Abhimanyu Kumar          | Manager                   | 11 |
| 50 | Mrs. Nimanshi                | Manager                   | 11 |
| 51 | Sh. Kumar Vikash             | Manager                   | 11 |
| 52 | Sh. Sahil Khan               | Manager                   | 11 |
| 53 | Ms. Ananya Pandey            | Manager                   | 11 |
| 54 | Sh. Nilesh Kumar Ojha        | Assistant Director        | 10 |
| 55 | Sh. Akhilesh Gupta           | Assistant Director        | 10 |
| 56 | Ms. KritiChugh               | Assistant Director        | 10 |
| 57 | Sh. Manish Nigam             | Assistant Director        | 10 |
| 58 | Sh. Ravinder Kumar Narula    | Assistant Director        | 10 |
| 59 | Ms. AkankshaDua              | Assistant Director        | 10 |
| 60 | Sh. Pankaj Gera              | Assistant Director        | 10 |
| 61 | Ms. Smita Singh              | Assistant Director        | 10 |
| 62 | Shri Madan Mohan Khantwal    | Assistant Director        | 10 |
| 63 | Sh. Pradeep Kumar Jain       | Assistant Director        | 10 |
| 64 | Sh. Dhananjay Kumar Mehta    | Assistant Director        | 10 |
| 65 | Sh. Chandershekhar Roy       | Assistant Director        | 10 |
| 66 | Ms. Sabita Jaiswal           | Assistant Director<br>(T) | 10 |

|    |                                |                           |           |
|----|--------------------------------|---------------------------|-----------|
| 67 | Sh. Shailender Kumar           | Assistant Director<br>(T) | <b>10</b> |
| 68 | Ms. Mercy Stella C             | Assistant Director<br>(T) | 10        |
| 69 | Dr. Sakshi Sharma              | Assistant Director<br>(T) | 10        |
| 70 | Dr. Dinesh Kumar               | Assistant Director<br>(T) | <b>10</b> |
| 71 | Ms. VeenuTaneja                | Assistant Director<br>(T) | <b>10</b> |
| 72 | Dr. Rahul MukundraoWarhadpande | Assistant Director<br>(T) | <b>10</b> |
| 73 | Sh. Jitender Singh             | Assistant Director<br>(T) | <b>10</b> |
| 74 | Ms. RituSaxena                 | Assistant Director<br>(T) | <b>10</b> |
| 75 | Dr. Sujata Singh               | Assistant Director<br>(T) | 10        |
| 76 | Ms. SonikaVerma                | Assistant Director<br>(T) | 10        |
| 77 | Ms. Apoorva Srivastava         | Assistant Director<br>(T) | 10        |
| 78 | Sh. Pankaj Kumar Meena         | Assistant Director<br>(T) | 10        |
| 79 | Ms. Vinita Verma               | Assistant Director<br>(T) | 10        |
| 80 | Ms. SaksheePipliyal            | Assistant Director<br>(T) | 10        |
| 81 | Smt. RichaKundra               | Assistant Director<br>(T) | 10        |
| 82 | Smt. Prasansa Singh            | Assistant Director<br>(T) | 10        |
| 83 | Ms. MonideepaTalukdar          | Assistant Director<br>(T) | 10        |
| 84 | Sh. BarnirajanChandran         | Assistant Director<br>(T) | 10        |
| 85 | Ms. RashBankar                 | Assistant Director<br>(T) | 10        |
| 86 | Sh. Girraj Singh               | Assistant Director<br>(T) | <b>10</b> |

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|-----|----------------------------|-----------------------------|----|
| 87  | Smt. PratimaKumari         | Assistant Director<br>(OL)  | 10 |
| 88  | Sh. Anindya Mandal         | Deputy Manager<br>(IT)      | 10 |
| 89  | Sh. Deepak Raja            | Deputy Manager<br>(IT)      | 10 |
| 90  | Sh. Sunil Kumar Sinha      | Deputy Manager<br>(IT)      | 10 |
| 91  | Sh. Vishwas Sharma         | Deputy Manager              | 10 |
| 92  | Ms. Vandana                | Deputy Manager              | 10 |
| 93  | Sh. Jayant Tanwar          | Deputy Manager              | 10 |
| 94  | Ms. Jyotsana Singh         | Food Analyst                | 10 |
| 95  | Sh. Ajai Kumar Singh       | Food Analyst                | 10 |
| 96  | Sh. Anand Kumar Prasad     | Administrative<br>Officer   | 8  |
| 97  | Sh. Ajit Kumar Das         | Administrative<br>Officer   | 8  |
| 98  | Smt. Charu Suri            | Administrative<br>Officer   | 8  |
| 99  | Sh. Rajeev Kumar Singh     | Administrative<br>Officer   | 8  |
| 100 | Sh. SamaChandrakanth Reddy | Administrative<br>Officer   | 8  |
| 101 | Sh. Ashok Kumar            | Administrative<br>Officer   | 8  |
| 102 | Sh. Saurabh Kumar Saxena   | Administrative<br>Officer   | 8  |
| 103 | Ms. Sonal                  | Administrative<br>Officer   | 8  |
| 104 | Sh. Vikas Rajput           | Administrative<br>Officer   | 8  |
| 105 | Sh. Chandan Kumar Das      | Senior Private<br>Secretary | 8  |
| 106 | Sh. Bittu Kumar            | Senior Private<br>Secretary | 8  |
| 107 | Sh. Sanjeev Kumar Joshia   | Senior Private<br>Secretary | 8  |
| 108 | Sh. Arvind Kumar           | Senior Private<br>Secretary | 8  |
| 109 | Smt. Shweta Negi           | Personal Secretary          | 7  |
| 110 | Mr. Ankit Kushwaha         | Technical Officer           | 7  |

|     |                             |                   |   |
|-----|-----------------------------|-------------------|---|
| 111 | Ms. Apoorva Sharma          | Technical Officer | 7 |
| 112 | Ms. Aprajita Verma          | Technical Officer | 7 |
| 113 | Mr. Brijesh Kumar           | Technical Officer | 7 |
| 114 | Ms. Divya                   | Technical Officer | 7 |
| 115 | Ms. Firdaus Jahan           | Technical Officer | 7 |
| 116 | Ms. Geetika                 | Technical Officer | 7 |
| 117 | Ms. Gurpreet Kaur           | Technical Officer | 7 |
| 118 | Ms. Himanshi Solanki        | Technical Officer | 7 |
| 119 | Ms. Hiya Pandey             | Technical Officer | 7 |
| 120 | Mr. Jagdeep Kumar           | Technical Officer | 7 |
| 121 | Ms. Meenal Arora            | Technical Officer | 7 |
| 122 | Ms. Jeevan Lata             | Technical Officer | 7 |
| 123 | Mr. Pardeep Singh           | Technical Officer | 7 |
| 124 | Ms. Priyanka Meena          | Technical Officer | 7 |
| 125 | Ms. Sakshi Gaurkhede        | Technical Officer | 7 |
| 126 | Ms. Sanju Narwal            | Technical Officer | 7 |
| 127 | Ms. Sunaina Verma           | Technical Officer | 7 |
| 128 | Ms. Aiman                   | Technical Officer | 7 |
| 129 | Mr. Balam Giri              | Technical Officer | 7 |
| 130 | Mr. Ganesh Vishweshwar Bhat | Technical Officer | 7 |
| 131 | Ms. Heena Yadav             | Technical Officer | 7 |
| 132 | Ms. Kanika Aggarwal         | Technical Officer | 7 |
| 133 | Ms. Manpreet Kour           | Technical Officer | 7 |
| 134 | Mohd Amir Paray             | Technical Officer | 7 |
| 135 | Ms. Ridhi Sood              | Technical Officer | 7 |
| 136 | Ms. Arkalina Dwibedi        | Technical Officer | 7 |
| 137 | Sh. Arul Murugan M          | Technical Officer | 7 |
| 138 | Sh. Arun S Kumar            | Technical Officer | 7 |
| 139 | Ms. Harika Raj              | Technical Officer | 7 |
| 140 | Sh. Ratish Ramanan K        | Technical Officer | 7 |
| 141 | Sh. S Ajay Vino             | Technical Officer | 7 |
| 142 | Ms. Shravya GN              | Technical Officer | 7 |
| 143 | Sh. Sunil Kumar             | Technical Officer | 7 |
| 144 | Sh. Vishnu Suresh           | Technical Officer | 7 |
| 145 | Sh. Sanjay                  | Technical Officer | 7 |
| 146 | Sh. Aman Kaushik            | Technical Officer | 7 |
| 147 | Ms. Sheetal Devi            | Technical Officer | 7 |
| 148 | Ms. Dhanya Suresh           | Technical Officer | 7 |

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|-----|-----------------------------|-------------------|---|
| 149 | Sh. Saurabh Kumar Dubey     | Technical Officer | 7 |
| 150 | Ms. Priya Singh             | Technical Officer | 7 |
| 151 | Ms. Vishali K               | Technical Officer | 7 |
| 152 | Ms. Sukhmani Singh          | Technical Officer | 7 |
| 153 | Sh. AlakshendraPratap Singh | Technical Officer | 7 |
| 154 | Ms. Aswathy PS              | Technical Officer | 7 |
| 155 | Mr. Abhishek Panwar         | Technical Officer | 7 |
| 156 | Sh. Dhanesh V               | Technical Officer | 7 |
| 157 | Smt. Vandna                 | Technical Officer | 7 |
| 158 | Mr. AbhinayShashank         | Technical Officer | 7 |
| 159 | Mr. Amit Jha                | Technical Officer | 7 |
| 160 | Sh. ShedageKishor Ashok     | Technical Officer | 7 |
| 161 | Sh. Anurag Yadav            | Technical Officer | 7 |
| 162 | Sh. Satish Kumar            | Technical Officer | 7 |
| 163 | Sh. Saurabh Singh           | Technical Officer | 7 |
| 164 | Ms. NeelamBhadana           | Technical Officer | 7 |
| 165 | Ms. AnkitaRawat             | Technical Officer | 7 |
| 166 | Ms. Akanksha Joshi          | Technical Officer | 7 |
| 167 | Sh. Gadi Sri HarshaVardhan  | Technical Officer | 7 |
| 168 | Ms. Aditi Sharma            | Technical Officer | 7 |
| 169 | Ms. Khushi Gupta            | Technical Officer | 7 |
| 170 | Ms. KajalKarnatak           | Technical Officer | 7 |
| 171 | Ms. Sakshi Sharma           | Technical Officer | 7 |
| 172 | Sh. M. Meghanath            | Technical Officer | 7 |
| 173 | Sh. Ravinder Malik          | Technical Officer | 7 |
| 174 | Ms. Neha Agrawal            | Technical Officer | 7 |
| 175 | Sh. AnandChetter            | Technical Officer | 7 |
| 176 | Sh. Amarjeet Kumar          | Technical Officer | 7 |
| 177 | Sh. BharatiLakhan Shankar   | Technical Officer | 7 |
| 178 | Sh. DagadkhairAmolChangdeo  | Technical Officer | 7 |
| 179 | Sh. Dakshi Singh Chauhan    | Technical Officer | 7 |
| 180 | Sh. Ingle Gaurav Milind     | Technical Officer | 7 |
| 181 | Sh. JadhavAbhijeet Arvind   | Technical Officer | 7 |
| 182 | Sh. Man Mohan Soni          | Technical Officer | 7 |
| 183 | Sh. Naveen Chaudhary        | Technical Officer | 7 |
| 184 | Ms. Prastuty                | Technical Officer | 7 |
| 185 | Ms. Shivani Singh           | Technical Officer | 7 |
| 186 | Ms. Aathishree K K          | Technical Officer | 7 |
| 187 | Ms. Abhin C M               | Technical Officer | 7 |

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|-----|---------------------------|--------------------------------|---|
| 188 | Ms. Bhaargavi I           | Technical Officer              | 7 |
| 189 | Ms. BokkaSraavanthi       | Technical Officer              | 7 |
| 190 | Ms. Deepa                 | Technical Officer              | 7 |
| 191 | Ms. GanguSarathchandra    | Technical Officer              | 7 |
| 192 | Ms. Gomathi Padma Priya P | Technical Officer              | 7 |
| 193 | Ms. Hema J M              | Technical Officer              | 7 |
| 194 | Ms. Hemalatha P           | Technical Officer              | 7 |
| 195 | Sh. Muthuganesan N        | Technical Officer              | 7 |
| 196 | Sh. Prathiksh V           | Technical Officer              | 7 |
| 197 | Sh. Dibyanshu Prakash     | Assistant<br>Manager           | 7 |
| 198 | Ms. Priti Singh           | Assistant<br>Manager           | 7 |
| 199 | Ms. ShrutiSareen          | Assistant<br>Manager           | 7 |
| 200 | Sh. Anurag Gupta          | Assistant<br>Manager           | 7 |
| 201 | Sh. Hari Krishan          | Assistant<br>Manager           | 7 |
| 202 | Sh. Brijendra Mishra      | Assistant<br>Manager (IT)      | 7 |
| 203 | Sh. ShubhamJha            | Assistant<br>Manager (IT)      | 7 |
| 204 | Sh. Pawan Kishore Verma   | Assistant<br>Manager (IT)      | 7 |
| 205 | Sh. Avadhesh Kumar Malik  | Assistant<br>Manager (IT)      | 7 |
| 206 | Sh. Tushar Sharma         | Assistant<br>Manager (IT)      | 7 |
| 207 | Sh. Kaleem Ahmed          | Central Food<br>Safety Officer | 7 |
| 208 | Sh. Rishav                | Central Food<br>Safety Officer | 7 |
| 209 | Ms. Srishti Sharma        | Central Food<br>Safety Officer | 7 |
| 210 | Ms. K.A. Aishwarya        | Personal Assistant             | 6 |
| 211 | Ms. Anjali Singh          | Personal Assistant             | 6 |
| 212 | Ms. AanchalJawla          | Personal Assistant             | 6 |
| 213 | Sh. Anupam Kumar Pal      | Personal Assistant             | 6 |
| 214 | Sh. Ashish Kumar Lathar   | Personal Assistant             | 6 |
| 215 | Ms. Prabhleen Kaur        | Personal Assistant             | 6 |

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|-----|---------------------------|-----------------------------|---|
| 216 | Ms. Pallavi Pandey        | Personal Assistant          | 6 |
| 217 | Sh. Parveen Kumar         | Personal Assistant          | 6 |
| 218 | Mohd. Asif                | Personal Assistant          | 6 |
| 219 | Sh. Vishal                | Personal Assistant          | 6 |
| 220 | Sh. Mohan Lal Meena       | Assistant                   | 6 |
| 221 | Mr. Ankit Kumar Singh     | Assistant                   | 6 |
| 222 | Mr. Deepanshu             | Assistant                   | 6 |
| 223 | Mr. Jang Bahadur Sharma   | Assistant                   | 6 |
| 224 | Mr. Adit Kumar Tripathi   | Assistant                   | 6 |
| 225 | Sh. Hemant Kumar          | Assistant                   | 6 |
| 226 | Mr. Nikhil Shukla         | Assistant                   | 6 |
| 227 | Mr. Rizwan Khan           | Assistant                   | 6 |
| 228 | Sh. Udit Kumar Saini      | Assistant                   | 6 |
| 229 | Mr. RoopamUpadhyay        | Assistant                   | 6 |
| 230 | Sh. SumitRanjan           | Assistant                   | 6 |
| 231 | Sh. Brajesh Kumar         | Assistant                   | 6 |
| 232 | Mr. Abhishek Kumar Shukla | Assistant                   | 6 |
| 233 | Mr. Gaurav Pratap         | Assistant                   | 6 |
| 234 | Sh. Aniket Kumar          | Assistant                   | 6 |
| 235 | Sh. Mukul Kumar           | Assistant                   | 6 |
| 236 | Sh. Raj Kumar             | Assistant                   | 6 |
| 237 | Sh. Mukesh Saini          | Assistant                   | 6 |
| 238 | Sh. Vikas Singh           | Assistant                   | 6 |
| 239 | Sh. Yashwant Singh        | Assistant                   | 6 |
| 240 | Ms. Deepika Singh         | Hindi Translator            | 6 |
| 241 | Ms. Niti Roy              | Hindi Translator            | 6 |
| 242 | Sh. Dharendra Pal         | Hindi Translator            | 6 |
| 243 | Sh. InderjeetVashista     | IT Assistant                | 6 |
| 244 | Sh. Sankha Narayan Bose   | IT Assistant                | 6 |
| 245 | Sh. SoumitDebnath         | IT Assistant                | 6 |
| 246 | Ms. Purnima Tripathi      | Junior Assistant<br>Grade-I | 4 |
| 247 | Mr. SumanAnand            | Junior Assistant<br>Grade-I | 4 |
| 248 | Sh. ArpitGoswami (PwBD)   | Junior Assistant<br>Grade-I | 4 |
| 249 | Sh. Vinay Kumar           | Junior Assistant<br>Grade-I | 4 |



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|-----|---------------------------------|--------------------------------|----|
| 250 | Sh. Anshaj                      | Junior Assistant<br>Grade-I    | 4  |
| 251 | Sh. Sumit Kumar                 | Junior Assistant<br>Grade-I    | 4  |
| 252 | Sh. Atul Kumar                  | Junior Assistant<br>Grade-II   | 2  |
| 253 | Sh. Chandra Prakash             | Junior Assistant<br>Grade-II   | 2  |
| 254 | Lt Col Lejy Jacob John          | Director                       | 13 |
| 255 | Sh. Bharat Pachiciya            | Deputy Director                | 11 |
| 256 | Dr. Manisha Narayan             | Deputy Director                | 11 |
| 257 | Sh. Rajesh Dagare               | Deputy Director                | 11 |
| 258 | Ms. Preeti                      | Assistant Director<br>(T)      | 10 |
| 259 | Ms. RatnaShrivastava            | Assistant Director<br>(T)      | 10 |
| 260 | Ms. ShubhangiNikam              | Assistant Director<br>(T)      | 10 |
| 261 | Sh. Gurmel Singh Lodhi          | Administrative<br>Officer      | 8  |
| 262 | Ms. Ashu                        | Technical Officer              | 7  |
| 263 | Ms. Archana. P                  | Technical Officer              | 7  |
| 264 | Sh. Shailesh Kumar Singh        | Technical Officer              | 7  |
| 265 | Sh. L. Hruyia                   | Technical Officer              | 7  |
| 266 | Sh. Abhishek Gupta              | Technical Officer              | 7  |
| 267 | Sh. NajifAkram                  | Technical Officer              | 7  |
| 268 | Ms. VarshikaGangwar             | Technical Officer              | 7  |
| 269 | Mr. MrityunjayAnand             | Technical Officer              | 7  |
| 270 | Mr. Ajay Singh Kataria          | Technical Officer              | 7  |
| 271 | Ms. Annapoorna. R. P.           | Technical Officer              | 7  |
| 272 | Ms. Varsha S                    | Technical Officer              | 7  |
| 273 | Mr. PraveshShankerChaubey       | Technical Officer              | 7  |
| 274 | Sh. SoheliRehaman               | Technical Officer              | 7  |
| 275 | Ms. Suman                       | Technical Officer              | 7  |
| 276 | Ms. SwapnaKoppera               | Technical Officer              | 7  |
| 277 | Sh. Thiruvayipati Satya Prakash | Technical Officer              | 7  |
| 278 | Sh. Nikunj Sharma               | Technical Officer              | 7  |
| 279 | Sh. ShivanshuDewra              | Central Food<br>Safety Officer | 7  |

|     |                                |                             |    |
|-----|--------------------------------|-----------------------------|----|
| 280 | Sh. Vaibhav Vyas               | Central Food Safety Officer | 7  |
| 281 | Sh. Sher Singh Meena           | Central Food Safety Officer | 7  |
| 282 | Sh. Umang Srivastava           | Central Food Safety Officer | 7  |
| 283 | Ms. Nandita Das                | Central Food Safety Officer | 7  |
| 284 | Ms. Kumar Namita               | Central Food Safety Officer | 7  |
| 285 | Ms. Swati Kumari               | Central Food Safety Officer | 7  |
| 286 | Sh. Puneet Gupta               | Central Food Safety Officer | 7  |
| 287 | Sh. Sachin Verma               | Central Food Safety Officer | 7  |
| 288 | Ms. Shivangi Narayan           | Central Food Safety Officer | 7  |
| 289 | Ms. Swati Joshi                | Central Food Safety Officer | 7  |
| 290 | Sh. Bhagwat Sameer Kisan       | Central Food Safety Officer | 7  |
| 291 | Sh. KashirsagarShripadRajendra | Central Food Safety Officer | 7  |
| 292 | Sh. AvinashVajrapat            | Central Food Safety Officer | 7  |
| 293 | Sh. AnkanBawali                | Central Food Safety Officer | 7  |
| 294 | Sh. SurajSamrawat              | Central Food Safety Officer | 7  |
| 295 | Ms. Manisha Buriuli            | Central Food Safety Officer | 7  |
| 296 | Sh. AkuthotaAkhil              | Central Food Safety Officer | 7  |
| 297 | Sh. Ankit                      | Personal Assistant          | 6  |
| 298 | Sh. Vishesh Kumar              | Assistant                   | 6  |
| 299 | Sh. Abhishek Goyal             | Assistant                   | 6  |
| 300 | Sh. NilamaniBiswal             | Joint Director              | 12 |
| 301 | Sh. SumeyshBabuKrisshnan       | Deputy Director             | 11 |
| 302 | Sh. SasiKantaBhuyan            | Deputy Director             | 11 |

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|-----|---------------------------|--------------------------------|----|
| 303 | Ms. PayalMaji             | Assistant Director<br>(T)      | 10 |
| 304 | Sh. Saroj Kumar Meher     | Assistant Director<br>(T)      | 10 |
| 305 | Sh. KangkanBordalai       | Administrative<br>Officer      | 8  |
| 306 | Sh. Pramod Kumar          | Administrative<br>Officer      | 8  |
| 307 | Sh. AtindraSarma          | Assistant<br>Manager           | 7  |
| 308 | Mr. DhananjoyDhara        | Technical Officer              | 7  |
| 309 | Mr. Kalyan Pal            | Technical Officer              | 7  |
| 310 | Ms. Madhumita Majumdar    | Technical Officer              | 7  |
| 311 | Ms. NeliAshihriiEkhe      | Technical Officer              | 7  |
| 312 | Mr. PranjalDeka           | Technical Officer              | 7  |
| 313 | Sh. Darshan N. M          | Technical Officer              | 7  |
| 314 | Sh. SandipJanardanMandlik | Technical Officer              | 7  |
| 315 | Ms. Sangita               | Technical Officer              | 7  |
| 316 | Sh. Alok Kumar            | Technical Officer              | 7  |
| 317 | Ms. Nagarathna SB         | Technical Officer              | 7  |
| 318 | Ms. PalleboinaMounika     | Technical Officer              | 7  |
| 319 | Ms. ParvatamRavali        | Technical Officer              | 7  |
| 320 | Sh. Dedi Prasad Sahoo     | Technical Officer              | 7  |
| 321 | Sh. KamsenKhutiya         | Technical Officer              | 7  |
| 322 | Sh. KorturtiJayani        | Technical Officer              | 7  |
| 323 | Sh. Bibindas KS           | Central Food<br>Safety Officer | 7  |
| 324 | Ms. JakkaniSaiteja        | Central Food<br>Safety Officer | 7  |
| 325 | Sh. Rohant Kumar Dhaka    | Central Food<br>Safety Officer | 7  |
| 326 | Sh. Sumit Kumar           | Central Food<br>Safety Officer | 7  |
| 327 | Sh. Sameer                | Central Food<br>Safety Officer | 7  |
| 328 | Ms. PrivitaVerma          | Central Food<br>Safety Officer | 7  |
| 329 | Sh. Mohit                 | Central Food<br>Safety Officer | 7  |

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|-----|-----------------------------|-----------------------------|----|
| 330 | Ms. RachanaBhattarcharyya   | Central Food Safety Officer | 7  |
| 331 | Sh. Sunil Sakhala           | Central Food Safety Officer | 7  |
| 332 | Sh. Naveen KJ               | Central Food Safety Officer | 7  |
| 333 | Ms. Neha Mahto              | Central Food Safety Officer | 7  |
| 334 | Mr. ArijitMitra             | Assistant                   | 6  |
| 335 | Sh. Aveek Ray               | Assistant                   | 6  |
| 336 | Ms. Amrita Sen              | Personal Assistant          | 6  |
| 337 | Sh. DebeshChakrabarty       | Personal Secretary          | 7  |
| 338 | Shri Animesh Kumar Majumder | Junior Assistant Grade-I    | 5  |
| 339 | Dr. Jesto George            | Deputy Director             | 11 |
| 340 | Ms. Sumi Barman             | Technical Officer           | 7  |
| 341 | Shri Anil Mehta             | Director                    | 13 |
| 342 | Dr. K.A. Arul Anand         | Joint Director              | 12 |
| 343 | Dr. M. Kannan               | Deputy Director             | 11 |
| 344 | Shri S. Pandiya Raja        | Joint Director              | 12 |
| 345 | Ms Uma Maheshwari           | Deputy Director             | 11 |
| 346 | Dr. Vivek. V                | Assistant Director (T)      | 10 |
| 347 | Dr. (Mrs.) J. Jelin         | Assistant Director (T)      | 10 |
| 348 | Sh. NagendranathChiluvuru   | Assistant Director (T)      | 10 |
| 349 | Sh. KumaresanChandrasekar   | Assistant Director (T)      | 10 |
| 350 | Sh. Rakesh Taluru           | Assistant Director          | 10 |
| 351 | Sh. Nirmal Francis          | Deputy Manager              | 10 |
| 352 | Ms. Anjali V                | Technical Officer           | 7  |
| 353 | Ms. K. Rohini Devi          | Technical Officer           | 7  |
| 354 | Mr. Vairalingam C           | Technical Officer           | 7  |
| 355 | Ms. Lydia Sona Lizzy W      | Technical Officer           | 7  |
| 356 | Sh. Barmavath Deepak        | Technical Officer           | 7  |
| 357 | Ms. Divya Suresh            | Technical Officer           | 7  |
| 358 | Ms. K Sai Shiva             | Technical Officer           | 7  |
| 359 | Sh. S. Surendran            | Technical Officer           | 7  |

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|-----|---|--------------------------------|---|
| 360 | Sh. Sandip Prasad                       | Technical Officer              | 7 |
| 361 | Ms. K Preetha                           | Technical Officer              | 7 |
| 362 | Ms. Krithika S                          | Technical Officer              | 7 |
| 363 | Ms. Hema Persis Andrews                 | Technical Officer              | 7 |
| 364 | Ms. Nivetha S                           | Technical Officer              | 7 |
| 365 | Ms. Divya V                             | Technical Officer              | 7 |
| 366 | Mr. EshwarNaikRamavathu                 | Technical Officer              | 7 |
| 367 | Sh. ChandanasreeDevarapalli             | Technical Officer              | 7 |
| 368 | Ms. Urmila Unnikrishnan                 | Technical Officer              | 7 |
| 369 | Sh. Praveen Raja M                      | Technical Officer              | 7 |
| 370 | Ms. Divya V                             | Technical Officer              | 7 |
| 371 | Mr. Hari Sankar S S                     | Technical Officer              | 7 |
| 372 | Sh. T. Raghunath                        | Technical Officer              | 7 |
| 373 | Sh. Naliajennugari<br>Venkateswarareddy | Technical Officer              | 7 |
| 374 | Sh.. Manu H.A.                          | Technical Officer              | 7 |
| 375 | Ms. Aparna BR                           | Central Food<br>Safety Officer | 7 |
| 376 | Sh. Sayyad Abdul                        | Central Food<br>Safety Officer | 7 |
| 377 | Sh. Sivabakkiyam P                      | Central Food<br>Safety Officer | 7 |
| 378 | Ms. Swathi                              | Central Food<br>Safety Officer | 7 |
| 379 | Mr. C SenthilMurugan                    | Central Food<br>Safety Officer | 7 |
| 380 | Sh. PodapatiChiranjeevi                 | Central Food<br>Safety Officer | 7 |
| 381 | Ms. KommojuAiswarya                     | Central Food<br>Safety Officer | 7 |
| 382 | Ms. Tina KJ                             | Central Food<br>Safety Officer | 7 |
| 383 | Smt. Sheela PS                          | Central Food<br>Safety Officer | 7 |
| 384 | Ms. Harshitha C.G                       | Central Food<br>Safety Officer | 7 |
| 385 | Sh.<br>MarapalleMaheshkumarBabruwan     | Central Food<br>Safety Officer | 7 |
| 386 | Ms. Madaliya Meet Dineshbhai            | Central Food<br>Safety Officer | 7 |

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|-----|-----------------------------|-----------------------------|----|
| 387 | Sh. Wangdare Sachin Subhash | Central Food Safety Officer | 7  |
| 388 | Sh. Suresh Bairwa           | Central Food Safety Officer | 7  |
| 389 | Sh. Gaurav Meena            | Central Food Safety Officer | 7  |
| 390 | Sh. Rohith I                | Central Food Safety Officer | 7  |
| 391 | Sh. Vineeth E               | Assistant                   | 6  |
| 392 | Sh. Senthil Nathan K        | Assistant                   | 6  |
| 393 | Smt. SyamlySathyan          | Administrative Officer      | 8  |
| 394 | Sh. S. Gunaseelan           | Personal Secretary          | 7  |
| 395 | Sh. Kairamkonda Varun       | Junior Assistant Grade-I    | 4  |
| 396 | Dr. Sheetal Gupta           | Joint Director              | 12 |
| 397 | Ms. K.N. Dhanya             | Deputy Director             | 11 |
| 398 | Sh. AnvarSadikKappachali    | Assistant Director (T)      | 10 |
| 399 | Sh. FairoozJazack TK        | Technical Officer           | 7  |
| 400 | Ms. S. Supriya              | Technical Officer           | 7  |
| 401 | Ms. Pritee Chaudhary        | Director                    | 13 |
| 402 | Ms. Jitha K.K.              | Joint Director              | 12 |
| 403 | Sh. K.U. Methekar           | Deputy Director             | 11 |
| 404 | Sh. Sukant Chaudhary        | Deputy Director             | 11 |
| 405 | Smt. VaidehiKalzunkar       | Deputy Director             | 11 |
| 406 | Sh. IrmiaKatamgari          | Assistant Director (T)      | 10 |
| 407 | Sh. NileshMadhukarDhundale  | Assistant Director (T)      | 10 |
| 408 | Ms. BhisleChenta Bharat     | Assistant Director (T)      | 10 |
| 409 | Ms. SukanyaPondugala        | Assistant Director (T)      | 10 |
| 410 | Sh. AmolRajendraraoJagtap   | Assistant Director (T)      | 10 |
| 411 | Ms. JyotiMukundHarne        | Assistant Director (T)      | 10 |
| 412 | Ms. KarunaDhale             | Assistant Director (T)      | 10 |

|     |                               |                                |    |
|-----|-------------------------------|--------------------------------|----|
| 413 | Sh. Ajay PralhadKhairnar      | Assistant Director<br>(T)      | 10 |
| 414 | Ms. Padma KrushnaraoUmabarkar | Administrative<br>Officer      | 8  |
| 415 | Ms. Bane Akshda Anil          | Technical Officer              | 7  |
| 416 | Mr. Bharath G                 | Technical Officer              | 7  |
| 417 | Mr.ChinmayShekhar Manohar     | Technical Officer              | 7  |
| 418 | Mr. Gavit Sachin Ratilal      | Technical Officer              | 7  |
| 419 | Mr. JibinBalu M T             | Technical Officer              | 7  |
| 420 | Mr. Joseph Amruthraj A        | Technical Officer              | 7  |
| 421 | Mr. Muhammad Salman Chukkan   | Technical Officer              | 7  |
| 422 | Ms. Sukitha A                 | Technical Officer              | 7  |
| 423 | Ms. Vidya S B                 | Technical Officer              | 7  |
| 424 | Ms. Shraddha Srinivasan       | Technical Officer              | 7  |
| 425 | Ms. Sinai SalelkarRucha Dilip | Technical Officer              | 7  |
| 426 | Sh. AndhaleRajkumarRamrao     | Technical Officer              | 7  |
| 427 | Sh. Mukesh BhagwanGite        | Technical Officer              | 7  |
| 428 | Sh. HarshalaRajendraPatil     | Technical Officer              | 7  |
| 429 | Sh. Vishnu A.S.               | Technical Officer              | 7  |
| 430 | Ms. Mahalakshmi. M.           | Technical Officer              | 7  |
| 431 | Ms. Devanshi Chawla           | Technical Officer              | 7  |
| 432 | Sh. Vishwase Dada Nana        | Technical Officer              | 7  |
| 433 | Sh. Deshmukh Sanjay Govindrao | Technical Officer              | 7  |
| 434 | Sh. Harish BanduBhalerao      | Technical Officer              | 7  |
| 435 | Sh. Prashant BhimappaDoni     | Technical Officer              | 7  |
| 436 | Sh. Vinay Kashyap             | Technical Officer              | 7  |
| 437 | Ms. Roshny R.S.               | Technical Officer              | 7  |
| 438 | Ms. MuthalTejasSomnath        | Technical Officer              | 7  |
| 439 | Sh. ShikarDungarwal           | Technical Officer              | 7  |
| 440 | Ms. SametaShridharLaxamn      | Technical Officer              | 7  |
| 441 | Sh. ShivkumarHanumantPalimkar | Technical Officer              | 7  |
| 442 | Sh. Shubhankar Moni           | Technical Officer              | 7  |
| 443 | Sh. Praveen PU                | Technical Officer              | 7  |
| 444 | Ms. Rithika G                 | Technical Officer              | 7  |
| 445 | Sh. Sangappa Arjun Teli       | Technical Officer              | 7  |
| 446 | Ms. Sanuchand H               | Technical Officer              | 7  |
| 447 | Sh. DolasRupaliMurlidhar      | Central Food<br>Safety Officer | 7  |

|     |                                 |                             |    |
|-----|---------------------------------|-----------------------------|----|
| 448 | Ms. KalyaniBurde (PWD)          | Central Food Safety Officer | 7  |
| 449 | Sh. KawareKedarnathPrakashappa  | Central Food Safety Officer | 7  |
| 450 | Ms. Patil Kartika Vijay         | Central Food Safety Officer | 7  |
| 451 | Sh. Jondhale Sunil Kashiram     | Central Food Safety Officer | 7  |
| 452 | Sh. VigneshwaranArasappaThevar  | Central Food Safety Officer | 7  |
| 453 | Sh. Satish Y. Patil             | Central Food Safety Officer | 7  |
| 454 | Sh. NehulkumarMaheshbhaiShrigod | Central Food Safety Officer | 7  |
| 455 | Sh. PabalVedantLaxam            | Central Food Safety Officer | 7  |
| 456 | Sh. Bhandare Arvind Suryakant   | Central Food Safety Officer | 7  |
| 457 | Sh. Ravin M                     | Central Food Safety Officer | 7  |
| 458 | Sh. Gunaseelan E                | Central Food Safety Officer | 7  |
| 459 | Ms. Harshitha K                 | Central Food Safety Officer | 7  |
| 460 | Ms. Siddanna                    | Central Food Safety Officer | 7  |
| 461 | Ms. MadhujaMadhu                | Central Food Safety Officer | 7  |
| 462 | Ms. A Devi Dharshini            | Central Food Safety Officer | 7  |
| 463 | Ms. Pragatheesh S               | Central Food Safety Officer | 7  |
| 464 | Sh. DubeMarotiSakharam          | Central Food Safety Officer | 7  |
| 465 | Ms. Parthiban A                 | Central Food Safety Officer | 7  |
| 466 | Sh. Aman Pathak                 | Assistant                   | 6  |
| 467 | Shri Deba Dutta Mishra          | Joint Director              | 12 |
| 468 | Dr. (Smt.) Geetanjali           | Deputy Director             | 13 |
| 469 | Sh. Chezhiyan. K                | Food Analyst                | 10 |
| 470 | Sh. Ligen Das                   | Food Analyst                | 10 |



|     |                               |                           |    |
|-----|-------------------------------|---------------------------|----|
| 471 | Dr. Rahul Deb Barma           | Assistant Director (T)    | 10 |
| 472 | Shri Sankar Sa                | Technical Officer         | 9  |
| 473 | Shri Abhijit Roy              | Technical Officer         | 7  |
| 474 | Ms. Chirasmitha Saha          | Technical Officer         | 7  |
| 475 | Shri Ashutosh Bachhar         | Technical Officer         | 7  |
| 476 | Sh. Akash Kumar               | Technical Officer         | 7  |
| 477 | Sh. Sooraj Surendran N        | Technical Officer         | 7  |
| 478 | Sh. Naveen Bijalwan           | Technical Officer         | 7  |
| 479 | Sh. Jayan Kumar               | Technical Officer         | 7  |
| 480 | Ms. Pankhuree Singh           | Technical Officer         | 7  |
| 481 | Sh. Rajat Kumar Sharma        | Technical Officer         | 7  |
| 482 | Ms. Monica Biswas             | Technical Officer         | 7  |
| 483 | Ms. Prachi Nagar              | Technical Officer         | 7  |
| 484 | Sh. Gowthamraj G              | Technical Officer         | 7  |
| 485 | Ms. Nayana M Prayaga          | Technical Officer         | 7  |
| 486 | Smt. Sabita Mandi             | Assistant                 | 7  |
| 487 | Smt. Sampa Saha               | Junior Assistant Grade-I  | 5  |
| 488 | Syed Mohd. Shahzada           | Junior Assistant Grade-I  | 4  |
| 489 | Shri Samir Kumar Bhattacharya | Junior Assistant Grade-I  | 4  |
| 490 | Shri Biplap Haldar            | Junior Assistant Grade-I  | 5  |
| 491 | Shri Subrata Mondal           | Junior Assistant Grade-I  | 4  |
| 492 | Shri Pradip Paul              | Junior Assistant Grade-I  | 4  |
| 493 | Shri Dipak Kumar Dutta        | Junior Assistant Grade-I  | 5  |
| 494 | Shri Sandip Kumar Kar         | Junior Assistant Grade-II | 4  |
| 495 | Shri Sajal Paul               | Junior Assistant Grade-II | 4  |
| 496 | Shri Sandeep Das              | Junior Assistant Grade-II | 4  |
| 497 | Shri Kumar Dhiraj             | Junior Assistant Grade-II | 3  |
| 498 | Shri Subrota Das              | Personal Assistant        | 7  |

|     |                             |                              |    |
|-----|-----------------------------|------------------------------|----|
| 499 | Smt. Sangita Pal Chowdury   | Personal Assistant           | 7  |
| 500 | Shri Amit Bose              | Junior Assistant<br>Grade-I  | 7  |
| 501 | Sh. SajanPaswan             | Multi Tasking<br>Staff (MTS) | 4  |
| 502 | Shri Tapas Kurmar Biswas    | Multi Tasking<br>Staff (MTS) | 4  |
| 503 | Shri Lallan Prasad          | Multi Tasking<br>Staff (MTS) | 4  |
| 504 | Shri Biswajit Banerjee      | Multi Tasking<br>Staff (MTS) | 4  |
| 505 | Shri Amit Kumar Chowdhury   | Multi Tasking<br>Staff (MTS) | 3  |
| 506 | Shri Radha Krishna Das      | Multi Tasking<br>Staff (MTS) | 4  |
| 507 | Shri Pradyut Naha           | Multi Tasking<br>Staff (MTS) | 3  |
| 508 | Shri Gautam Gupta           | Multi Tasking<br>Staff (MTS) | 3  |
| 509 | Shri Biswajit Mazumdar      | Multi Tasking<br>Staff (MTS) | 3  |
| 510 | Sh. Bablu Das               | Multi Tasking<br>Staff (MTS) | 4  |
| 511 | Shri Mahitosh Kumar         | Deputy Director              | 11 |
| 512 | Sh. RohitJanardhanRaghatwan | Assistant Director<br>(T)    | 10 |
| 513 | Sh. Ashok Kr. Patel         | Assistant Director<br>(T)    | 10 |
| 514 | Sh. MukundDargar            | Food Analyst                 | 10 |
| 515 | Shri Randhir Singh          | Administrative<br>Officer    | 8  |
| 516 | Mohd. Faraz                 | Technical Officer            | 7  |
| 517 | Mr. Vikram                  | Technical Officer            | 7  |
| 518 | Sh. Gurpreet Singh          | Technical Officer            | 7  |
| 519 | Sh. Siddhant                | Technical Officer            | 7  |
| 520 | Sh. ShikharPrateek          | Technical Officer            | 7  |
| 521 | Shri Anuj Srivastava        | Junior Assistant<br>Grade-I  | 4  |
| 522 | Shri Alope Kumar Das        | Junior Assistant<br>Grade-I  | 4  |
| 523 | Dr. A. K. Adhikari          | Director                     | 13 |

|     |                              |                           |           |
|-----|------------------------------|---------------------------|-----------|
| 524 | Ms. DeepikaKachhwaha         | Food Analyst              | 10        |
| 525 | Ms. Ruby Mishra              | Food Analyst              | 10        |
| 526 | Smt. Laxmibai S Dhakatre     | Assistant Director<br>(T) | <b>10</b> |
| 527 | Ms. Aiswarya C               | Technical Officer         | <b>7</b>  |
| 528 | Mr. AshviniJaiswal           | Technical Officer         | <b>7</b>  |
| 529 | Ms. Savithra M               | Technical Officer         | <b>7</b>  |
| 530 | Sh. Suriya R                 | Technical Officer         | <b>7</b>  |
| 531 | Sh. Rahul Kumar              | Assistant                 | <b>6</b>  |
| 532 | Shri UdaynathKhatua          | Assistant                 | <b>6</b>  |
| 533 | Shri Surender Singh Raghav   | Director                  | <b>13</b> |
| 534 | Sh. A. Nagarajan             | Food Analyst              | <b>10</b> |
| 535 | Sh. SasikanthSarangam        | Food Analyst              | <b>10</b> |
| 536 | Dr. Sanu Jacob               | Director                  | <b>13</b> |
| 537 | Smt. Maya KC                 | Assistant Director<br>(T) | 10        |
| 538 | Sh. Sandeep Sopanrao Gaikwad | Food Analyst              | 10        |
| 539 | Sh. Balaji T                 | Technical Officer         | <b>7</b>  |
| 540 | Mr. DhanavathShrinu          | Technical Officer         | <b>7</b>  |

As on 31.05.2023

## Annexure-C

| <b>Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis</b> |                     |                             |                  |
|---|---------------------|-----------------------------|------------------|
| <b>Sl. No.</b>  | <b>Name</b>         | <b>Designation</b>          | <b>Pay Level</b> |
| 1.  | Col L J John        | Director                    | 13               |
| 2.  | Manisha Narayan     | Deputy Director             | 11               |
| 3.  | Bharat Pachiciya    | Deputy Director             | 11               |
| 4.  | JaspreetKaur        | Assistant Director (Tech.)  | 10               |
| 5.  | Preeti              | Assistant Director (Tech.)  | 10               |
| 6.  | ShubhangiNikam      | Assistant Director (Tech.)  | 10               |
| 7.  | RatnaShrivastava    | Assistant Director (Tech.)  | 10               |
| 8.  | AshaChaurasia       | Assistant Director (Tech.)  | 10               |
| 9.  | Gurumel Singh Lodhi | Administrative Officer      | 8                |
| 10.   | VaibhavVyas         | Central Food Safety Officer | 7                |
| 11.   | ShivanshuDewra      | Central Food Safety Officer | 7                |
| 12.   | Ashu                | Technical officer           | 7                |
| 13.   | Swati Kumari        | Central Food Safety Officer | 7                |
| 14.   | Nandita Das         | Central Food Safety Officer | 7                |
| 15.   | Archana P           | Technical officer           | 7                |
| 16.   | Sher Singh Meena    | Central Food Safety Officer | 7                |
| 17.   | Abhishek Gupta      | Technical officer           | 7                |
| 18.   | NajifAkram          | Technical officer           | 7                |
| 19.   | VarshikaGangwar     | Technical officer           | 7                |
| 20.   | Shaileshkumarsingh  | Technical officer           | 7                |
| 21.   | KumariNamita        | Central Food Safety Officer | 7                |

| <b>Salary details of officers/ officials of FSSAI on regular/ deputation/ deemed deputation basis</b> |                   |                             |                  |
|---|-------------------|-----------------------------|------------------|
| <b>Sl. No.</b>  | <b>Name</b>       | <b>Designation</b>          | <b>Pay Level</b> |
| 22.   | UmangSrivastava   | Central Food Safety Officer | 7                |
| 23.   | L. Hruiya         | Technical officer           | 7                |
| 24.   | Puneet Gupta      | Central Food Safety Officer | 7                |
| 25.   | Sachin Verma      | Central Food Safety Officer | 7                |
| 26.   | MrityunjayAnand   | Technical officer           | 7                |
| 27.   | Ajay singhkataria | Technical officer           | 7                |
| 28.   | Annapoorna R P    | Technical officer           | 7                |
| 29.   | Varsha S          | Technical officer           | 7                |
| 30.   | Pravesh S Chaubey | Technical officer           | 7                |
| 31.   | Abhishekgoyal     | Assistant                   | 6                |
| 32.   | Visheshkumar      | Assistant                   | 6                |
| 33.   | Ankit             | Personal Assistant          | 6                |

**Annexure D****Details of Foreign tours of officials (April, 2022- 15 August, 2023)**

| <b>S. No.</b> | <b>Name of Official deputed</b>   | <b>Programme for which deputed abroad</b>  | <b>Country</b>                      | <b>Period of visit (excluding journey time)</b> |
|---------------|---|--|-------------------------------------|---|
| 1             | Smt. Inoshi Sharma, Executive Director (Compliance and Strategy) and Shri. Vishwas Sharma, Deputy Manager (SBCD)                      | Food System Visionaries Convening and Strategy Session   | Italy                               | 11th -15th April, 2022                          |
| 2             | Dr. N. Bhaskar, Advisor (Science & Standards)   | 9th Meeting of the OECD Working Party for the Safety of Novel Foods and Feed and 36th Meeting of the Working Party on the Harmonization of Regulatory Oversight in Biotechnology | France                              | 16th to 20th May, 2022                          |
| 3             | Dr. Amit Sharma, Director (Trade & International Cooperation), Mr. Harish Kumar R K, Assistant Director (Tech.) (Science & Standards) | study tour to Europe focusing on the cold chain sector being organized under the 2016 India-EU Clean Energy and Climate Partnership  | Netherlands, Belgium, France, Spain | 22nd to 29th May, 2022                          |
| 4             | Shri Vikas Talwar, Deputy Director(RCD), Shri Pravesh Shanker   | International Training by MASHAV   | Israel                              | 19th June to 7th July, 2022                     |

|    |   |  |           |                                    |
|----|---|--|-----------|------------------------------------|
|    | Chaubey, Technical Officer(QA), and Ms. Sheetal Devi, Technical Officer (S&S)   |  |           |                                    |
| 5  | Ms. Ridhi Sood, Technical Officer(S&S), FSSAI & Mr. Pardeep Singh, Technical Officer(S&S)   | MSU International Short Course in Food Safety                                    | USA       | July 24 - August 2, 2022           |
| 6  | Mr. Arun Singhal, CEO, FSSAI and Dr. Amit Sharma, Director,   | Joint Dialogue on Wine, MOU, and Health Star Rating Mission                      | Australia | 27th June to 2nd July, 2022        |
| 7  | Shri Akhilesh Motawala, Assistant Director, FSSAI and Shri Jagdeep Kumar, Technical Officer, FSSAI  | Better Training Safer Food (BTSF) regional Workshop on "Safety of Plant Products | Thailand  | 27th June to 1st July, 2022        |
| 8  | Smt. Inoshi Sharma, Executive Director  | Commonwealth Food Future event in Birmingham                                     | UK        | 28th -29th July, 2022              |
| 9  | Mr. Harinder Singh Oberoi, Advisor (QA), FSSAI, Ms Sheetal Gupta, Joint Director(WRO) and Ms Sujata Singh, Assistant Director (Technical) | interaction with BAFRA officials and inspection of processing plants             | Bhutan    | 25th July, 2022 to 30th July. 2022 |
| 10 | Ms Akanksha Dua, Assistant Director   | MSU International Short Course in Food Safety                                    | USA       | July 24 - August 2, 2022           |
| 11 | Ms. Inoshi Sharma, Executive Director   | NI-WHO technical meeting   | Canada    | 19th -20th September, 2022         |

|    |   |   |           |                            |
|----|---|---|-----------|----------------------------|
| 12 | Ms. Veenu Taneja, AD (S&S) and Ms. Geetika, TO (S&S)  | 6th International Workshop on Total Diet Studies  | Germany   | 10.10.2022 to 11.10.2022   |
| 13 | Shri S Sharad Rao, Joint Director, FSSAI, Ms. PushpinderJeet Kaur, Deputy Director, FSSAI, Shri Pankaj Kumar Meena, Assistant Director, FSSAI. Shri Nilesh Dhundale, Assistant Director, FSSAI, Ms Dhanya Suresh, Technical Officer, FSSAI. | EU funded BTSF Training on Food safety crisis preparedness  | Thailand  | 24.10.2022 to 28.10.2022.  |
| 14 | Dr. Harinder Singh Oberoi, Advisor, FSSAI and Ms Pritee Chaudhary, Regional Director (Western Region)   | Food Industry Asia (FIA) 4th Asia Regulatory Forum  | Singapore | 3rd and 4th November, 2022 |
| 15 | Shri P. Karthikeyan, Joint Director,  | 45th session of the codex Alimentarius Commission (CAC45) and 83rd sessions of Executive Committee of the Codex Alimentarius Commission (CCEXEC83 ) | Italy     | 14-25 November, 2022       |
| 16 | Shri Suryanarayanan Gopalakrishnan, Chief Executive Officer and Shri Rajeev Kumar Jain, Executive Director  | 46th session of the codex Alimentarius Commission (CAC45)   | Italy     | 21-25 November, 2022       |



|    |  |   |                |   |
|----|--|---|----------------|---|
| 17 | Shri B.S. Acharya,<br>Director, (S&S) and Ms.<br>Sweety Behera, Director<br>(QA)         | 53rd Session of<br>the Codex<br>Committee on<br>Food Hygiene<br>(CCFH53)  | USA            | 27th November<br>to 2nd<br>December, 2022 |
| 18 | Shri Pushp Vanam, Joint<br>Director  | 4th JWG with<br>Denmark and<br>also to organize<br>roadshows in<br>Denmark to<br>interact with<br>potential target<br>companies and<br>other relevant<br>stakeholders to<br>create awareness<br>about myriad<br>opportunities as<br>well as<br>showcasing of<br>proactive<br>initiatives of<br>Government of<br>India | Denmark        | 28th November<br>to 1st December,<br>2022 |
| 19 | Ms. Inoshi Sharma,<br>Executive Director (CS)<br>and Dr. Amit Sharma,<br>Director (TICD) | third<br>Consultative<br>Forum meeting  | New<br>Zealand | 16th-20th<br>January, 2023                |
| 20 | Dr. Amit Sharma,<br>Director (TICD), FSSAI<br>and Dr. Vivek V,<br>Assistant Director,    | 26th Session of<br>the Codex<br>Committee on<br>Residues of<br>Veterinary Drugs<br>in Foods   | USA            | 12th -17th<br>February, 2023              |
| 21 | Dr. Kavitha Ramasamy,<br>Joint Director and Ms.<br>Veenu Taneja, Assistant<br>Director   | 43rd Session of<br>the Codex<br>Committee on<br>Nutrition and   | Germany        | 6th -10th March,<br>2023                  |

|    |  |  |                                       |                           |
|----|--|--|---------------------------------------|---------------------------|
|    |  | Foods for Special Dietary Uses (CCNFSDU43)   |                                       |                           |
| 22 | Ms. Pushpinderjeet Kaur, Deputy Director   | Meeting of TBT Committee of WTO in Geneva  | Switzerland                           | 8th- 9th March, 2023      |
| 23 | Mr. Perumal Karthikeyan, Joint Director  | To participate as a resource person for the Codex Mock-drill exercise under Codex Trust Fund (CTF) Project | Timor-Leste                           | 11 th to 19th March, 2023 |
| 24 | Shri Anil Mehta, Director, SRO and Dr. Monica Puniya, Deputy Director in from  | To participate in the 53rd Session of the Codex Committee on Food Additives (CCFA53)                       | China                                 | 24th to 31st March, 2023  |
| 25 | Shri PushpVanam, Joint Director, FSSAI   | To attend 16th Session of Codex Committee on Contaminants in Foods (CCCF16)                                | Netherland                            | 17th to 21st April 2023   |
| 26 | Ms Inoshi Sharma, Executive Director, Mr. Manvesh Kumar, Director, Mr. Akhilesh Gupta, Assistant Director, Ms Asha Chaurasia, Assistant Director, Mr. Shailender Kumar, Assistant Director and Ms. Sukhmani Singh, | To participate in the regulatory food safety visit to four EU Member States                                | Belgium, Austria, Germany and Ireland | 17th to 28th April, 2023  |

|    |   |  |           |                                    |
|----|---|--|-----------|------------------------------------|
|    | Technical Officer   |  |           |                                    |
| 27 | Ms. PushpinderJeet Kaur, Deputy Director  | 26th Session of Codex Committee on Food Import and Export Inspection and Certification Systems (CCFICS26 | Australia | 1st May to 5th May,2023            |
| 28 | Dr. Harinder Singh Oberoi, Advisor and Dr. Heena Yadav, Technical Officer               | 47th Session of the Codex Committee on Food Labelling (CCFL  | Canada    | 15th May 2023 to 19th May, 2023    |
| 29 | Ms. Srishti Sharma, CFSO  | To attend EU funded BTSF Training on Food safety crisis preparedness                                     | Malaysia  | 12th to 16th June,2023             |
| 30 | Shri Rakesh Kumar, Director   | To participate in the 11 thBfR - Summer Academy 2023   | Germany   | 26 June - 7 July 2023              |
| 31 | Mr. Pankaj Kumar Meena, AD  | To participate in the 54th Session of Codex Committee on Pesticides Residues (CCPR)                      | China     | 26th June, 2023 to 01st July, 2023 |
| 32 | Shri Harish Kumar R. K. , AD, Ms. Manpreet Kour, Technical Officer, Ms. Apoorva Sharma, | To participate in the European Union funded regional seminar   | Thailand  | 26- 27 June, 2023                  |

|    |   |  |           |                                    |
|----|---|--|-----------|------------------------------------|
|    | Technical Officer, Ms. Meenal Arora, TO and Ms. Sakshi Gaurkhede, Technical Officer | on 'Food Contact Materials and Safety Requirements applicable to Recycled Plastic'.  |           |                                    |
| 33 | Ms. Sunaina Verma, Technical Officer  | To attend the WHO Acceleration Plan to Stop Obesity - Intercountry Dialogue  | Australia | 17-19 July,2023                    |
| 34 | Shri Arun S Kumar, Technical Officer  | To participate in the International Food Safety Program organized by Michigan State University   | USA       | 23rd to 30th July, 2023            |
| 35 | Ms. VishaliKalyanakrishnan, Technical officer                                       | Participation of FSSAI's official in the Werner Baltes Fellowship Programme' 2023-24 by German Federal Institute for Risk Assessment (BfR) | Germany   | 31st July, 2023 to 20 October 2023 |
| 36 | Shri VikasTalwar, Deputy Director   | To participate in the In-person Singapore Cooperation Programme on "Assuring Food Safety and Security"                                     | Singapore | 14th to 18th August, 2023          |
| 37 | Mr. Sunil Bakshi, Head and Ms.  | To participate in the Review   | Bhutan    | 15th to 16th August, 2023          |

|  |  |   |  |  |
|--|--|---|--|--|
|  | SaksheePipliyal,<br>Assistant Director | meeting of the<br>Codex Trust<br>Fund Group<br>Project from |  |  |
|--|--|---|--|--|

## Annexure B

| Sr. No.     | Title of the Act/ Rules/ Regulations   | Date of Notification               |
|-------------|--|------------------------------------|
| I.          | <b>Act:</b><br>Food safety and Standards Act, 2006 (34 of 2006)  | 24 <sup>th</sup> August, 2006      |
| II.         | <b>Rules:</b><br>Food Safety and Standards Rules, 2011.  | 5 <sup>th</sup> May, 2011          |
|             | <b>Amendment of the Rules:</b><br>Food Safety and Standards (Amendment) Rules, 2014.   | 18 <sup>th</sup> July, 2014        |
|             | Food Safety and Standards (Amendment) Rules, 2017  | 13 <sup>th</sup> January, 2017     |
| +           | Food Safety and Standards (Second Amendment) Rules, 2017   | 13 <sup>th</sup> December, 2017    |
|             | Food Safety and Standards (First Amendment) Rules, 2022  | 16 <sup>th</sup> January, 2023     |
| <b>III.</b> | <b>Regulations:</b>  |                                    |
| 1.          | <b>Food Safety and Standards (Licensing &amp; Registration of Food Businesses) Regulations, 2011</b>   | <b>1<sup>st</sup> August, 2011</b> |
| 1.1         | Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013  | 10 <sup>th</sup> June, 2014        |
| 1.2         | Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016  | 13 <sup>th</sup> July, 2016        |
| 1.3         | Food Safety and Standards (Licensing & Registration of Food Businesses) First Amendment Regulations, 2017  | 24 <sup>th</sup> October, 2017     |
| 2.          | <b>Food Safety and Standards (Packaging and Labelling) Regulations, 2011</b><br><b>[Superseded by Food Safety and Standards (Labelling and Display) Regulations, 2020]</b> | <b>1<sup>st</sup> August, 2011</b> |
| 2.1         | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013  | 7 <sup>th</sup> June, 2013         |
| 2.2         | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013  | 27 <sup>th</sup> June, 2013        |
| 2.3         | Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015  | 17 <sup>th</sup> February, 2015    |
| 2.4         | Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016  | 3 <sup>rd</sup> May, 2016          |

|      |   |                                 |
|------|---|---------------------------------|
| 2.5  | Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016                    | 25 <sup>th</sup> May, 2016      |
| 2.6  | Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016                     | 13 <sup>th</sup> July, 2016     |
| 2.7  | Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016                    | 23 <sup>th</sup> August, 2016   |
| 2.8  | Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2018                     | 24 <sup>th</sup> December, 2018 |
| 2.9  | Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2020                     | 21 <sup>st</sup> August, 2020   |
| 3.   | <b>Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011</b>            | 1 <sup>st</sup> August, 2011    |
| 3.1  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013         | 7 <sup>th</sup> June, 2013      |
| 3.2  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013         | 27 <sup>th</sup> June, 2013     |
| 3.3  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013         | 12 <sup>th</sup> July, 2013     |
| 3.4  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014         | 5 <sup>th</sup> December, 2014  |
| 3.5  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 17 <sup>th</sup> February, 2015 |
| 3.6  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 4 <sup>th</sup> August, 2015    |
| 3.7  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 4 <sup>th</sup> November, 2015  |
| 3.8  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 4 <sup>th</sup> November, 2015  |
| 3.9  | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 13 <sup>th</sup> November, 2015 |
| 3.10 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 13 <sup>th</sup> November, 2015 |
| 3.11 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015         | 13 <sup>th</sup> November, 2015 |
| 3.12 | Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016         | 11 <sup>th</sup> January, 2016  |
| 3.13 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016 | 3 <sup>rd</sup> May, 2016       |
| 3.14 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment                    | 14 <sup>th</sup> June, 2016     |

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|      | Regulations,2016  |                                  |
| 3.15 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations,2016    | 13th July, 2016                  |
| 3.16 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations,2016     | 15th July, 2016                  |
| 3.17 | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2016.    | 23rd August, 2016                |
| 3.18 | Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016. | 5 <sup>th</sup> September, 2016  |
| 3.19 | Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations,2016.   | 14 <sup>th</sup> September, 2016 |
| 3.20 | Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2016.    | 10th October, 2016               |

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| 3.21 | Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations,2016.    | 10th October, 2016              |
| 3.22 | Food Safety and Standards (Food ProductsStandards and FoodAdditives) Eleventh Amendment Regulations,2016.   | 25th October, 2016              |
| 3.23 | Food Safety and Standards (Food ProductsStandards and Food Additives) Twelfth Amendment Regulations,2016.   | 15 <sup>th</sup> November, 2016 |
| 3.24 | Food Safety and Standards (Food ProductsStandards and FoodAdditives) Thirteen Amendment Regulations,2016.   | 2 <sup>nd</sup> December, 2016  |
| 3.25 | Food Safety and Standards (Food ProductsStandards and FoodAdditives) Fourteenth Amendment Regulations,2016. | 29 <sup>th</sup> December, 2016 |
| 3.26 | Food Safety and Standards (Food ProductsStandards and FoodAdditives) First Amendment Regulations,2017.      | 31st January, 2017              |
| 3.27 | Food Safety and Standards (Food ProductsStandards and Food Additives) Second Amendment Regulations,2017.    | 13 <sup>th</sup> February, 2017 |
| 3.28 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment                      | 13 <sup>th</sup> February, 2017 |



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|      | Regulations,2017   |                                  |
| 3.29 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations,2017.      | 15 <sup>th</sup> May, 2017       |
| 3.30 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations,2017.       | 19 <sup>th</sup> June, 2017      |
| 3.31 | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations,2017.       | 31 <sup>st</sup> July, 2017      |
| 3.32 | Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2017.    | 2 <sup>nd</sup> August, 2017     |
| 3.33 | Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations,2017.      | 11 <sup>th</sup> September, 2017 |
| 3.34 | Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations,2017.       | 12 <sup>th</sup> September, 2017 |
| 3.35 | Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations,2017.       | 15 <sup>th</sup> September, 2017 |
| 3.36 | Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2017.   | 15 <sup>th</sup> September, 2017 |
| 3.37 | Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations,2017.     | 18 <sup>th</sup> September, 2017 |
| 3.38 | Food Safety and Standards (Food Products Standards and Food Additives) thirteenth Amendment Regulations, 2017. | 12 <sup>th</sup> October, 2017   |
| 3.39 | Food Safety and Standards (Food Products Standards and Food Additives) fourteenth Amendment Regulations, 2017. | 12 <sup>th</sup> October, 2017   |
| 3.40 | Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2017.  | 24 <sup>th</sup> October, 2017   |
| 3.41 | Food Safety and Standards (Food Products Standards and Food Additives) Sixteenth Amendment Regulations, 2017.  | 17 <sup>th</sup> November, 2017  |

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| 3.42 | Food Safety and Standards (Food Products Standards and Food Additives) Seventeenth Amendment Regulations, 2017. | 17 <sup>th</sup> November, 2017 |
| 3.43 | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2018.       | 20 <sup>th</sup> February, 2018 |
| 3.44 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2018.      | 13 <sup>th</sup> March, 2018    |
| 3.45 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2018.       | 13 <sup>th</sup> March, 2018    |
| 3.46 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2018.      | 21 <sup>st</sup> March, 2018    |
| 3.47 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2018.       | 10 <sup>th</sup> April, 2018    |
| 3.48 | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2018.       | 4 <sup>th</sup> May, 2018       |
| 3.49 | Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2018.     | 20 <sup>th</sup> July, 2018     |
| 3.50 | Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2018.      | 20 <sup>th</sup> July, 2018     |
| 3.51 | Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2018.       | 31 <sup>st</sup> July, 2018     |
| 3.52 | Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2018.       | 8 <sup>th</sup> November, 2018  |
| 3.53 | Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2018.    | 16 <sup>th</sup> November, 2018 |
| 3.54 | Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2018.     | 19 <sup>th</sup> November, 2018 |
| 3.55 | Food Safety and Standards (Food Products Standards and Food Additives) Thirteenth Amendment Regulations, 2018.  | 19 <sup>th</sup> November, 2018 |

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| 3.56 | Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2018. | 19 <sup>th</sup> November, 2018  |
| 3.57 | Food Safety and Standards (Food Products Standards and Food Additives) Fifteenth Amendment Regulations, 2018.  | 26 <sup>th</sup> November, 2018  |
| 3.58 | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019.      | 29 <sup>th</sup> January, 2019   |
| 3.59 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2019.     | 5 <sup>th</sup> July, 2019       |
| 3.60 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2019.      | 5 <sup>th</sup> July, 2019       |
| 3.61 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019.     | 30 <sup>th</sup> October, 2019   |
| 3.62 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2019.      | 23 <sup>rd</sup> November, 2019  |
| 3.63 | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2020.      | 23 <sup>rd</sup> June, 2020      |
| 3.64 | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2020.     | 9 <sup>th</sup> July, 2020       |
| 3.65 | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2020.      | 9 <sup>th</sup> July, 2020       |
| 3.66 | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2020.     | 9 <sup>th</sup> July, 2020       |
| 3.67 | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2020       | 23 <sup>rd</sup> July, 2020      |
| 3.68 | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2020       | 2 <sup>nd</sup> September, 2020  |
| 3.69 | Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2020     | 16 <sup>th</sup> September, 2020 |
| 3.70 | Food Safety and Standards (Food Products Standards and Food Additives) Eight Amendment Regulations,            | 9 <sup>th</sup> October, 2020    |

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|           | 2020  |                                    |
| 3.71      | Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2020  | 9 <sup>th</sup> October, 2020      |
| 3.72      | Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2020  | 29 <sup>th</sup> December, 2020    |
| 3.73      | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2021  | 4 <sup>th</sup> March, 2021        |
| 3.74      | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2021 | 18 <sup>th</sup> March , 2021      |
| 3.75      | Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2021  | 26 <sup>th</sup> July, 2021        |
| 3.76      | Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2021 | 3 <sup>rd</sup> November, 2021     |
| 3.77      | Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2021  | 15 <sup>th</sup> November, 2021    |
| 3.78      | Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2021  | 27 <sup>th</sup> December, 2021    |
| 3.79      | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2022  | 13 <sup>th</sup> September, 2022   |
| 3.80      | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2022 | 27 <sup>th</sup> October, 2022     |
| 3.81      | Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2023  | 11 <sup>th</sup> January, 2023     |
| 3.82      | Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2023 | 21 <sup>st</sup> February, 2023    |
| <b>4.</b> | <b>Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011</b>                 | <b>1<sup>st</sup> August, 2011</b> |
| 4.1       | Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013              | 8 <sup>th</sup> February, 2013     |

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| 4.2  | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016    | 23rd August, 2016   |
| 4.3  | Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016   | 23rd August, 2016   |
| 4.4  | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2017    | 12th October, 2017  |
| 4.5  | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2018    | 31st July, 2018     |
| 4.6  | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2019    | 25th June, 2019     |
| 4.7  | Food Safety and Standards (Prohibition and Restriction on sales) Second Amendment Regulations, 2019.  | 25th June, 2019     |
| 4.8  | Food Safety and Standards (Prohibition and Restrictions on Sales) First Amendment Regulations, 2020.  | 21st July, 2020     |
| 4.9  | Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2020   | 20th October, 2020  |
| 4.10 | Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2020.  | 26th October, 2020  |
| 4.11 | Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2021.   | 12th January, 2021  |
| 4.12 | Food Safety and Standards (Prohibition and Restrictions on Sales) Second Amendment Regulations, 2021. | 2nd February, 2021  |
| 4.13 | Food Safety and Standards (Prohibition and Restrictions on Sales) Third Amendment Regulations, 2021.  | 8th March, 2021     |
| 4.14 | Food Safety and Standards(Prohibition and Restrictions on Sales) First Amendment Regulations, 2022    | 31st August, 2022   |
| 4.15 | Food Safety and Standards (Prohibition and Restrictions on sales) SecondAmendment Regulations, 2022   | 5th September, 2022 |

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| 5.   | <b>Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011</b>           | <b>1st August, 2011</b>         |
| 5.1  | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014        | 3 <sup>rd</sup> December, 2014  |
| 5.2  | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015        | 4 <sup>th</sup> November, 2015  |
| 5.3  | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015        | 4 <sup>th</sup> November, 2015  |
| 5.4  | Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015        | 4 <sup>th</sup> November, 2015  |
| 5.5  | Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016  | 4 <sup>th</sup> January, 2016   |
| 5.6  | Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016 | 5 <sup>th</sup> January, 2016   |
| 5.7  | Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016  | 3 <sup>rd</sup> May, 2016       |
| 5.8  | Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016 | 10 <sup>th</sup> October, 2016  |
| 5.9  | Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017  | 18 <sup>th</sup> January, 2017  |
| 5.10 | Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2017 | 21 <sup>st</sup> July, 2017     |
| 5.11 | Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017  | 27 <sup>th</sup> December, 2017 |
| 5.12 | Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2018  | 19 <sup>th</sup> March, 2018    |
| 5.13 | Food Safety and Standards (Contaminants, toxins and Residues) Second Amendment Regulations, 2018 | 20 <sup>th</sup> July, 2018     |
| 5.14 | Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2018  | 24 <sup>th</sup> December, 2018 |
| 5.15 | Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2020. | 7 <sup>th</sup> August, 2020    |

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| 6.   | <b>Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011</b>  | <b>1<sup>st</sup> August, 2011</b>     |
| 6.1  | Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013   | 8 <sup>th</sup> February, 2013         |
| 6.2  | Food Safety and Standards (Laboratory and sample Analysis) First Amendment Regulations, 2020.  | 21 <sup>st</sup> July, 2020            |
| 6.3  | Food Safety and Standards (Laboratory and Sample Analysis) Second Amendment Regulations, 2020.   | 15 <sup>th</sup> October, 2020         |
| 7.   | <b>Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.</b> | <b>23<sup>rd</sup> December, 2016</b>  |
| 7.1  | Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Food and Novel Food) first Amendment Regulations, 2021       | 6 <sup>th</sup> September, 2021        |
| 8.   | <b>Food Safety and Standards (Food Recall Procedure) Regulations, 2017.</b>  | <b>18<sup>th</sup> January, 2017</b>   |
| 9.   | <b>Food Safety and standards (Import) Regulations, 2017.</b>   | <b>9<sup>th</sup> March 2017</b>       |
| 9.1  | Food Safety and Standards (Import) First Amendment Regulations, 2018   | 7 <sup>th</sup> February, 2018         |
| 9.2  | Food Safety and Standards (Import) First Amendment Regulations, 2020.  | 20 <sup>th</sup> October, 2020         |
| 9.3  | Food Safety and Standards (Import) First Amendment Regulations, 2021   | 3 <sup>rd</sup> November, 2021         |
| 9.4  | Food Safety and Standards (Import) First Amendment Regulations, 2022   | 14 <sup>th</sup> February, 2022        |
| 10.  | <b>Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) Regulations, 2017.</b>   | <b>11<sup>th</sup> September, 2017</b> |
| 10.1 | Food Safety and Standards (Approval for Non-Specified Food and Food Ingredients) First Amendment Regulations, 2022   | 11 <sup>th</sup> October, 2022         |
| 11.  | <b>Food Safety and Standards (Organic Food) Regulation, 2017.</b>  | <b>29<sup>th</sup> December, 2017</b>  |
| 11.1 | Food Safety and Standards (Organic Foods) First Amendment Regulations, 2021  | 14 <sup>th</sup> October, 2021         |
| 12.  | <b>Food Safety and Standards (Alcoholic Beverages) Regulations, 2018</b>   | <b>19<sup>th</sup> March, 2018</b>     |

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| 12.1       | Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2020.                        | 18th December, 2020        |
| 12.2       | Food Safety and Standards (Alcoholic Beverages) First Amendment Regulations, 2022                         | 10th June, 2022            |
| <b>13.</b> | <b>Food Safety and Standards (Fortification of Foods) Regulations, 2018</b>                               | <b>2nd August, 2018</b>    |
| 13.1       | Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2020.                     | 18th December, 2020        |
| 13.2       | Food Safety and Standards (Fortification of Foods) First Amendment Regulations, 2021                      | 27th August, 2021          |
| 13.3       | Food Safety and Standards (Fortification of Foods) Second Amendment Regulations, 2021                     | 22nd September, 2021       |
| <b>14.</b> | <b>Food Safety and Standards (Food Safety Auditing) Regulations, 2018</b>                                 | <b>28th August, 2018</b>   |
| <b>15.</b> | <b>Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.</b>        | <b>8th November, 2018</b>  |
| <b>16.</b> | <b>Food Safety and Standards (Advertising and Claims) Regulations, 2018.</b>                              | <b>19th November, 2018</b> |
| 16.1       | Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2020.                     | 9th October, 2020          |
| 16.2       | Food Safety and Standards (Advertising and Claims) First Amendment Regulations, 2022                      | 30th August, 2022          |
| 16.3       | Food Safety and Standards (Advertising and Claims) Second Amendment Regulations, 2022                     | 13th December, 2022        |
| <b>17.</b> | <b>Food Safety and Standards (Packaging) Regulations, 2018</b>  | <b>24th December, 2018</b> |
| 17.1       | Food Safety and Standards (Packaging) First Amendment Regulations, 2022                                   | 25th January, 2022         |
| 17.2       | Food Safety and Standards (Packaging) Second Amendment Regulations, 2022                                  | 30th August, 2022          |
| <b>18.</b> | <b>Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.</b>           | <b>26th July, 2019</b>     |
| <b>19.</b> | <b>Food Safety and Standards (Safe food and balanced diets for children in school) Regulations, 2020.</b> | <b>4th September, 2020</b> |
| <b>20.</b> | <b>Food Safety and Standards (Foods for Infant Nutrition) Regulations, 2020.</b>                          | <b>4th December, 2020</b>  |
| 20.1       | Food Safety and Standards (Foods for Infant Nutrition) First Amendment Regulations, 2022                  | 30th August, 2022          |
| <b>21.</b> | <b>Food Safety and Standards (Labelling and Display) Regulations, 2020.</b>                               | <b>17th November, 2020</b> |



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| 21.1       | Food Safety and Standards (Labelling and Display) First Amendment Regulations, 2021   | 10th September, 2021                 |
| 21.2       | Food Safety and Standards (Labelling and Display) First Amendment Regulations, 2022   | 9th September, 2022                  |
| 21.3       | Food Safety and Standards (Labelling and Display) Second Amendment Regulations, 2022  | 11th October, 2022                   |
| <b>22.</b> | <b>Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010</b>   | <b>4<sup>th</sup> March, 2011</b>    |
| 22.1       | The Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Amendment Regulations, 2016.   | 16 <sup>th</sup> August, 2016        |
| 22.2       | Food Safety and Standards Authority of India (Transaction of Business at its meetings) Amendment Regulations, 2023  | 23rd March, 2023                     |
| <b>23.</b> | <b>Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010</b>                                 | <b>4<sup>th</sup> March, 2011</b>    |
| 23.1       | Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2015                              | 12 <sup>th</sup> March, 2015         |
| 23.2       | Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) First Amendment Regulations, 2016                        | 28 <sup>th</sup> April, 2016         |
| <b>24.</b> | <b>Food Safety and Standards Authority of India (Salary, Allowance and Other Conditions of service of officers and Employees) Regulations, 2013</b>                         | <b>24<sup>th</sup> July, 2013</b>    |
| <b>25.</b> | <b>Food Safety and Standards Authority of India (Transaction of Business &amp; Procedure of Scientific Committee and Scientific Panels) Regulations, 2016</b>               | <b>2<sup>nd</sup> December, 2016</b> |
| 25.1       | Food Safety and Standards Authority of India (Transaction of Business and Procedures for the Scientific Committee and Scientific Panels) First Amendment Regulations, 2021. | 12 <sup>th</sup> January, 2021       |
| <b>26.</b> | <b>Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018</b>   | <b>1st October, 2018</b>             |

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| 27. | <b>Food Safety and Standards (Ayurveda Aahara) Regulations, 2022</b>              | <b>05<sup>th</sup> May 2022</b>      |
| 28. | <b>Food Safety and Standards Authority of India (Financial) Regulations, 2023</b> | <b>20<sup>th</sup> January, 2023</b> |

## Annexure E

| S/N | Name  | URL   |
|-----|---|---|
| 1   | FSSAI Integrated website main (Bilingual)         | <a href="https://fssai.gov.in">https://fssai.gov.in</a>   |
| 2   | Food Safety Compliance System (FoSCoS)            | <a href="https://foscoss.fssai.gov.in/">https://foscoss.fssai.gov.in/</a>                             |
| 3   | Food Imports Clearance System (FICS)              | <a href="https://fics.fssai.gov.in">https://fics.fssai.gov.in</a>                                     |
| 4   | Food Safety Training and Certification (FoSTaC)   | <a href="https://fostac.fssai.gov.in">https://fostac.fssai.gov.in</a>                                 |
| 5   | Food Fortification Resource Centre (FFRC)         | <a href="https://ffrc.fssai.gov.in">https://ffrc.fssai.gov.in</a>                                     |
| 6   | Indian Food Laboratory Network (InfolNET)         | <a href="https://infolnet.fssai.gov.in/">https://infolnet.fssai.gov.in/</a>                           |
| 7   | Food Product Identity Verification System (FPIVS) | <a href="https://fpas.fssai.gov.in/fpas/home">https://fpas.fssai.gov.in/fpas/home</a>                 |
| 8   | Hygiene Rating                                    | <a href="https://hygiene.fssai.gov.in/">https://hygiene.fssai.gov.in/</a>                             |
| 9   | FSSAI Internship Portal                           | <a href="https://fssai.gov.in/internship">https://fssai.gov.in/internship</a>                         |
| 10  | FSSAI Recruitment Portal                          | <a href="https://sites.fssai.gov.in/fssaideputation/">https://sites.fssai.gov.in/fssaideputation/</a> |
| 11  | FSSAI Scientific Panels Portal                    | <a href="https://spacemap.fssai.gov.in/">https://spacemap.fssai.gov.in/</a>                           |
| 12  | Detect Adulterations with Rapid Test: DART        | <a href="https://fssai.gov.in/dart">https://fssai.gov.in/dart</a>                                     |
| 13  | Food Regulatory Portal                            | <a href="https://foodregulatory.fssai.gov.in/">https://foodregulatory.fssai.gov.in/</a>               |
| 14  | Jaivik Bharat: Organic Integrity Database         | <a href="https://jaivikbharat.fssai.gov.in/">https://jaivikbharat.fssai.gov.in/</a>                   |
| 15  | Save Food Share Food Portal                       | <a href="https://sharefood.fssai.gov.in/">https://sharefood.fssai.gov.in/</a>                         |

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| 16 | FSSAI e-Comments Portal                                      | <a href="https://comments.fssai.gov.in/">https://comments.fssai.gov.in/</a>  |
| 17 | Repurpose Used Cooling Oil (RUCO)                            | <a href="https://eatrightindia.gov.in/ruco/">https://eatrightindia.gov.in/ruco/</a>  |
| 18 | FSSAI Eat Right India Initiative Website                     | <a href="https://eatrightindia.gov.in/">https://eatrightindia.gov.in/</a> <u>and several micro-portals for individual initiatives.</u> |
| 19 | Network of Professionals in Food & Nutrition (NetProFaN)     | <a href="https://eatrightindia.gov.in/NetProFaN/">https://eatrightindia.gov.in/NetProFaN/</a>  |
| 20 | State Food Safety Index (SFSI)                               | <a href="https://fssai.gov.in/sfsi">https://fssai.gov.in/sfsi</a>  |
| 21 | Food Import Clearance Training of Authorised Custom Officers | <a href="https://fictac.fssai.gov.in/">https://fictac.fssai.gov.in/</a>  |
| 22 | Audit Management System                                      | <a href="https://ams.fssai.gov.in/">https://ams.fssai.gov.in/</a>  |
| 23 | Food Safety Connect  | <a href="https://foscos.fssai.gov.in/consumergrievance/">https://foscos.fssai.gov.in/consumergrievance/</a>                            |
| 24 | FSSAI Covid Portal   | <a href="https://sites.fssai.gov.in/fshrmm/">https://sites.fssai.gov.in/fshrmm/</a>  |
| 25 | Food Analyst Exam Portal                                     | <a href="https://sites.fssai.gov.in/fssairecruitmentfa/">https://sites.fssai.gov.in/fssairecruitmentfa/</a>                            |
| 26 | REGISTRATION OF FOREIGN FOOD MANUFACTURERS                   | <a href="https://sites.fssai.gov.in/refom/">https://sites.fssai.gov.in/refom/</a>  |
| 27 | Food o Copoeia   | <a href="https://foodocopoeia.fssai.gov.in/">https://foodocopoeia.fssai.gov.in/</a>  |
| 28 | COMMON DIGITAL DASHBOARD                                     | <a href="https://gfrs.fssai.gov.in/gfrsnew/">https://gfrs.fssai.gov.in/gfrsnew/</a>  |
| 29 | SaNGRAHA   | <a href="https://sangrah.fssai.gov.in/">https://sangrah.fssai.gov.in/</a>  |
| 30 | Healthy and Hygienic Food Streets                            | <a href="https://eatrightindia.gov.in/100hhfs/">https://eatrightindia.gov.in/100hhfs/</a>  |
| 31 | ePAAS - electronic Product & Claim Approval Application      | <a href="https://epaas.fssai.gov.in/">https://epaas.fssai.gov.in/</a>  |

|    | System                |   |
|----|-----------------------|---|
| 32 | Food Safety on Wheels | <a href="https://fsw.fssai.gov.in/">https://fsw.fssai.gov.in/</a>     |
| 33 | Food Safety Mitra     | <a href="https://mitra.fssai.gov.in/">https://mitra.fssai.gov.in/</a> |

## Annexure F

|  |                                  |     |
|--|----------------------------------|-----|
| I/6107/2022  | File No.HR-14011/1/2022-HR-FSSAI | 103 |
|  <b>FSSAI</b> FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA<br><small>Inspiring Trust, Assuring Safe &amp; Standard Food<br/>     Ministry of Health and Family Welfare, Government of India</small>   |                                  |     |
|  <b>Eat Right India</b><br><small>Right Food, Right India</small>   |                                  |     |
| <p style="text-align: center;"><b>भारतीय खाद्य सुरक्षा और मानक प्राधिकरण</b><br/>         (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)<br/>         (मानव संसाधन विभाग)<br/>         एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002</p>  |                                  |     |
| ईमेल आईडी : <a href="mailto:estt@fssai.gov.in">estt@fssai.gov.in</a>   | संपर्क संख्या : 011 2323 1679    |     |
| <b>Dated. 01.11.2022</b>   |                                  |     |
| <p>The Food Safety and Standards Authority of India is established under FOOD SAFETY AND STANDARDS ACT, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto.</p>  |                                  |     |
| <p>FSSAI being a dynamic organization transcending boundaries and scaling new heights with the objective of phenomenal enhancement of its manpower, these guidelines are formulated with a vision and view to bring transparency and uniformity in Posting / transfers of different cadre of FSSAI to maintain the system of rotation of officials at regular intervals. The rotational transfer provides exposure to the employees whilst working in different divisions of Headquarters, Regional office(s)/lab(s) of FSSAI as well as ensures overall growth of an official, which is of paramount importance in service interests.</p> |                                  |     |
| <p>The transfer policy guidelines are attached at Annexure 'A'.</p>  |                                  |     |
| Digitally Signed by Bipin<br>Parcha<br>Date: 01-11-2022 12:17:41<br>Reason: Approved   |                                  |     |
| Deputy Director (HR)   |                                  |     |

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File No.HR-14011/1/2022-HR-FSSAI

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**Transfer Policy Guidelines**

(File No-HR-14011/1/2022-HR-FSSAI)

Food Safety & Standards Authority of India  
FDA Bhawan, Kotla Road  
New Delhi-110002

1/6107/2022

Annexure – "A"

Transfer Policy - FSSAI

**Subject – Transfer Policy Guidelines for Employees of Food Safety and Standards Authority of India**

**1. Objective of Transfer Policy**

The Food Authority has been entrusted with the responsibility to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food. As per DoPT OM No.11013/10/2013-Estt –A dated 13.06.2014, the following action are required to be taken by all the cadre controlling authorities: -

- i. Prescribe Minimum Tenure
- ii. Have a mechanism akin to Civil Services Board (CSB) for recommending transfer and
- iii. Place the transfer Policy in public domain.

Subsequently, DoPT vide another OM No.11013/10/2013-EsTT-A dated 02.07.2015 suggested to formulate a rotational transfer policy including thereunder provisions on tenures, posting on promotion, posting on return from leave/deputation, Out-Division/ Department postings, postings of disabled Govt. servants etc. that will best serve public interest. It also requires to identify sensitive posts and to rotate such employees every two/three years.

In the discharge of these functions, the Authority has to appoint sufficient number of employees and post them at various places throughout the country so as to discharge the assigned functions.

**2. General Guidelines:**

**2.1 Applicability:** - These transfer policies are applicable to all the employees up to the level of Director working in Food Authority.

**2.2 Tenure:** - The tenure at various offices in Food Authority is given below, which is to be adhered to for all employees, for their service in all posts:

| Sl No. | Name of Post | Tenure           |
|--------|--------------|------------------|
| 1      | a. Director  | These officers - |



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|   | b. Joint Director  | <ul style="list-style-type: none"> <li>● will serve for a normal tenure of 3 years and extendable upto 5 years in a Division/ Department.</li> <li>● Can serve for a maximum of 15 years in entire service in HQ/Region/ Laboratory.</li> </ul>   |
| 2 | a. Deputy Director<br>b. Assistant Director<br>c. Assistant Director (Technical)<br>d. Food Analyst<br>e. Manager<br>f. Deputy Manager | <p>These officers -</p> <ul style="list-style-type: none"> <li>● will serve for a normal tenure of 4 years and extendable upto 6 years in a Division/ Department at a stretch.</li> <li>● Can serve for a maximum of 15 years in entire service in HQ/ Region/ Laboratory.</li> </ul>   |
| 3 | a. Technical Officer<br>b. Central Food Safety Officer<br>c. Administrative Officer<br>d. Assistant Manager                            | <p>These officers -</p> <ul style="list-style-type: none"> <li>● will serve for a normal tenure of 5 years and extendable upto 6 years in a Division/ Department at a stretch.</li> <li>● Can serve for a maximum of 18 years in entire service in HQ/ Region/ Laboratory.</li> <li>● The posts CFSSO is only in RCD, the divisional head shall ensure their rotation within the division.</li> </ul> |
| 4 | a. Assistant<br>b. Personal Secretary<br>c. Personal Assistant<br>d. Junior Assistant Grade-I<br>e. Junior Assistant Grade-II          | <p>These officials -</p> <ul style="list-style-type: none"> <li>● will serve for a normal tenure of 08 years and extendable upto 10 years in a Division/ Department at a stretch.</li> <li>● Can serve for a maximum of 20 years in entire service in HQ/ Region/ Laboratory</li> </ul>   |
| 5 | a. Senior Private Secretary (SPS)  | <ul style="list-style-type: none"> <li>● All the posts of SPS have been sanctioned at FSSAI, Headquarters only. The SPS shall be rotated every 03 years with senior level officers.</li> </ul>  |
| 6 | a. Assistant Director (OL)<br>b. Hindi Translator  | <ul style="list-style-type: none"> <li>● The post of Hindi Translator is sanctioned at FSSAI, HQrs only. The Divisional Head shall ensure rotation of work among the employees posted in Rajbhasha Cell.</li> <li>● The post of Assistant Director (OL) is standalone post and sanctioned at FSSAI, HQ only, hence, no</li> </ul>   |

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|   |   | rotation is prescribed.   |
| 7 | a. CTO<br>b. Senior Manager (IT)<br>c. Manager (IT)<br>d. Deputy Manager (IT)<br>e. Assistant Manager (IT)<br>f. IT Assistant | <ul style="list-style-type: none"> <li>● The posts in IT Division are sanctioned at FSSAI, HQrs only. The Divisional Head shall ensure rotation of work among the employees posted in IT Division.</li> <li>● The post of CTO is standalone post and sanctioned at FSSAI, HQ only, hence, no rotation is prescribed.</li> </ul>                                 |
| 8 | a. Principal Manager<br>b. Senior Manager   | <ul style="list-style-type: none"> <li>● The post of Principal Manager is standalone post and sanctioned at FSSAI, HQ only, hence, no rotation is prescribed.</li> <li>● The post of Senior Manager is sanctioned at FSSAI, HQ only, however, there are two separate Units in SBCD, hence, rotation of Senior Managers every 03 years shall be done.</li> </ul> |
| 9 | a. Staff Car Driver (Ordinary Grade)  | These posts are sanctioned at FSSAI, HQrs only, hence, no transfer prescribed.  |
|   | b. Multi-Tasking Staff (MTS)  | Post of MTS may ordinarily be a Non Transferrable post.   |

**Note- The tenure mentioned above, shall not be applicable in following circumstances:**

- a. A disciplinary action initiated against the officer.
- b. Adverse reporting in writing by controlling authority with proper justification.
- c. On promotion.
- d. Employees posted in Vigilance Unit shall be governed by CVC Circular No.16/3/06 dated 28.03.2006 which inter-alia states that the normal tenure of officer posted in Vigilance Division shall be 03 years extendable upto 05 years.

**2.3 Transfer on promotion: -**

- a. **On promotion**, an employee at any level may be posted out of FSSAI HQrs / Regional Offices even before the completion of maximum tenure allowed at a station.
- b. **If the officer is due for superannuation within two years:** He/She will be retained in the same station against an existing

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vacancy of the promotional post. In case of no vacancy of the promotional post then the officer will be transferred to another Office.

c. **If the officer is due for superannuation within six months:** On promotion, he/she will not be transferred as in such a short period one cannot be expected to contribute usefully in another Office. Such an officer will generally be retained in the same Division/ Department against an available vacancy of the promotional post. In the absence of a vacancy, the post held by him/her will be upgraded on personal basis by keeping one post in another Division/ Department vacant so as not to exceed the cadre strength. On retirement the post will revert to its original level.

#### **2.4 Posting of employees to Sensitive seats / posts: -**

a. The transfer/rotation from sensitive seat will be as per policy decided/modified by the Authority from time to time.

b. Employees shall not be posted to sensitive seat for a period of 3 years after the currency of the punishment, if a minor penalty has been imposed. In case of imposition of a major penalty, employee shall not be posted to sensitive seat for a period of 5 years after the currency of punishment.

c. An employee who is found guilty of sexual misconduct by the ICC and punished shall not be posted to a sensitive post during the currency of the punishment and 5 years after currency of punishment is over.

#### **3. Guidelines for Special Cases**

**3.1 Transfer of Persons with Benchmark Disability (PwBD)/Posting of Husband and Wife in same station: -** Such request will be considered on case to case basis by the Competent Authority keeping in view the DOPT guidelines on the subject, subject to administrative exigencies.

**3.2 Transfer on Medical Grounds: -** Requests for transfer on medical grounds will be considered for posting on case-to-case basis.

**3.3 Transfer of Employees due for retirement within two years to their places of choice.**

**3.4 Transfer on request: -** Officers on completion of 2/3rd of their tenure in a Division/ Department may on their own volition request for transfer. However, such transfers will be subject to availability of vacancies. On such transfer their tenure in the new Division/ Department will be counted afresh and they will be required to serve the prescribed full tenure for the post before

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they are considered for transfer. Such requests should be sent before 31<sup>st</sup> March each year.

**3.5 Surrender of officers:** Unilateral surrender of officers on any ground will not be allowed as surrender of an officer poses several problems to the Cadre Controlling Authority. If an officer is not performing, Offices concerned are expected to initiate appropriate action either to penalize or to reform the officer. Moreover, the officer surrendered has to be posted somewhere and it will be difficult for the Division/ Department where he is posted to work with such an officer. If situation warrants that an officer has to be surrendered then a request should be made to HR Division, FSSAI Hqrs with detailed reasons and HR Division, FSSAI Hqrs will consider the request on merits, whether to transfer the officer or not. If despite the instructions, any Division/ Department surrenders an officer unilaterally, then such surrender would be presumed to have been made along with the post and the sanctioned strength of the concerned Division/ Department would be reduced accordingly and no replacement would be provided to the Division/ Department concerned for one year. After expiry of one year, the position will be reviewed for restoration of the post and posting on an officer.

**\*Note for Clause 3: The lists of cases as mentioned above are only illustrative and not exhaustive.**

#### **4. Miscellaneous:**

- e. The Competent Authorities while affecting the transfer may consider availability of vacancies, economy aspect, administrative requirement, exigencies of work. The endeavor should be to post the right person at the right place so that the interest of the Food Authority is best served.
- f. The transfer/posting will be as per the powers delegated. However, power to transfer employees vested in an authority can also be exercised by his/her superior authority.
- g. The transfer/rotation under Rotation Transfer Posting in each grade will be undertaken generally once in a year.
- h. The transfer orders issued by any competent Authority be implemented in-toto by the concerned authorities within stipulated period or within 10 days, if no time limit is specified in the transfer order.
- i. In terms of Regulation 10 (f) of the Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018 an employee can be transferred to any place at any time as per administrative requirement and exigencies of work with the approval of Competent Authority.
- j. Efforts may be made to rotate officers from sensitive to non-sensitive and vice versa. Similarly, officers may normally be rotated from field to non-field posts and vice versa.
- k. The transfer cases of employees whose children are in class X to XII may be considered sympathetically by Competent Authority on merits subject to administrative exigencies.

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- l. No officer/employee shall or attempt to bring any external influence for change of his/her transfer for change of his/her transfer orders. This may attract disciplinary action as per Government of India instructions in vogue.
- m. Generally total no. of transfers in a year will be restricted to 10% of the strength subject to administrative exigencies.
- n. Post approval of this policy, any other GoI instructions on the subject, will be adopted with the approval of the Food Authority.
- o. The above said guidelines are subject to administrative exigencies and posting may be made as per requirements.**

These guidelines shall come into force with immediate effect.

